



Hyderabad.

Off.:+91-40-2345 2620

+91-40-2345 5340

Fax:+91-40-2345 3700

**CHIEF SECRETARY
GOVERNMENT OF TELANGANA**

Lr.No.4582/For.III/A2/EFS&T/2019, Dated:09-07-2024

To

The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi – 110001.

Sir,

Sub: Govt of Telangana -- Hon'ble NGT, New Delhi – Original Application No. 606 of 2018 – Compliance of Solid Waste and Sewage Management -- Hon'ble NGT Order dated 29.09.2022 – 3rd Six Monthly Progress Report and Compliance Report – Submitted – Reg.

Ref: 1. Hon'ble NGT Order dated 29.09.2022 in OA No. 606 of 2018.
2. Hon'ble NGT Order dated 30.11.2023 in OA No. 606 of 2018.

* * *

In compliance to the Hon'ble National Green Tribunal Order dated 29.09.2022 in Original Application No. 606 of 2018, the 3rd Six Monthly Progress Report and Compliance Report of Solid Waste and Sewage Management for the period from October 2023 to March 2024 of the State of Telangana is herewith submitted.

Yours faithfully,

CHIEF SECRETARY

Encl: Report with Annexures.

INDEX

3rd Half yearly progress report of Government of Telangana for the period October 2023 to March 2024 in OA.No.606/2018 in compliance to the orders dated 29-09-2022.

Sl. No.	Subject	Page No.
1.	Introduction	1 – 6
2.	Status of Compliance of Solid Waste Management Rules, 2016.	6 – 22
3.	Status Report on Compliance to Plastic Waste Rules, 2016 (as amended in 2021).	22 – 29
4.	Status of Compliance of Construction & Demolition Waste Rules, 2016.	30 – 31
5.	Status of Bio-Medical Waste Management Rules, 2016.	31 – 36
6.	Status of Compliance of Hazardous Waste (Management) Rules.	37
7.	Status of Compliance to E-Waste Management Rules.	38 – 48
8.	Status of Compliance with directions of the Hon'ble NGT, New Delhi passed in OA No. 673 of 2018, dated 20.09.2018 in the matter of news item published in "The Hindu" authored by Sri Jacob Koshy, titled "more river stretches are now critically polluted".	49 – 56
9.	Annexure–I – Details of Solid Waste Management Facilities in 141 Urban Local Bodies (ULBs).	57 – 62
10.	Annexure–II – Details of Bio-mining in Urban Local Bodies.	63 – 77
11.	Annexure–III – Details of Sewage Treatment Plants (STPs) under construction.	78 – 84
12.	Annexure–IV – Details of existing STPs.	85 – 86 (A)
13.	Annexure–V – Analysis reports of STPs.	87 – 89
14.	Annexure–VI – Details of Municipal & Solid Waste Management in Rural Bodies.	90
15.	Annexure–VII – Waste generated in Urban Local Bodies.	91 – 96
16.	Annexure–VIII – Details of Bio-mining facilities in 141 Urban Local Bodies.	97 – 114

1. Introduction:

The Hon'ble NGT vide order dated: 29-09-2022 in O.A.No.606 of 2018 in the matter of Compliance of Municipal Solid Waste Management Rules, 2016 and sewage management after the personal appearance of Chief Secretary have passed the directions to Telangana.

The directions include the creation of the Ring Fenced Account for depositing Rs.3800 Cr., towards compensation for taking up the works pertaining to the MSW and Sewage management in the state. One of the directions include filing of the Half yearly progress report.

Further, the Hon'ble NGT has reviewed the progress reports on 21.12.2023 and Orders were issued, the directions and the present status are submitted in the table below for kind perusal.

Directions issued	Present status	
	GHMC	Other ULBs & Rural Areas
<i>With regard to solid waste management, there is a gap of 2356 TPD in terms of waste processing.</i>	GHMC-7251 TPD generated. 100% waste processed	141 ULBs 4316 TPD generated of which 2281 TPD processed and a gap of 2035 TPD. <ul style="list-style-type: none"> MSW Processing facility: Administrative sanction issued for establishing processing facility of 2961 TPD. Tender completed by CDMA/ULB. 7 agencies have been shortlisted for processing of fresh waste. LoAs for awarded clusters to bidders shall be issued by July, 2024 with establishment within 3 months. <p>Interim Measures Taken</p> <ul style="list-style-type: none"> As an interim measure, startups within the dry waste management sector are being encouraged to engage with gated communities/ bulk waste generators for collection of dry waste and processing at their tied-up recycling facilities and likely to manage 200-250 TPD of dry waste across ULBs To manage the wet waste, which is not processed, bio-inoculum is being sprayed by the ULB staff at the dumping yards to get the wet waste to decompose quickly instead of converting it into legacy waste.

2

Directions issued	Present status	
	GHMC	Other ULBs & Rural Areas
		<ul style="list-style-type: none"> • Also the following are taken-up: <ul style="list-style-type: none"> ➤ Home & community level composting is being promoted ➤ Bulk waste generators are being mandated to establish onsite processing of waste generated. ➤ 154 no. of Reduce, Reuse, Recycle (RRR) centers have also been established across 141 ULBs to ensure that the used items from the households is collected in a systematic manner and promote reuse by the needy citizen.
<p><i>(ii) Out of 59,00,000 MT of legacy waste, only 5,62,398 MT has been remediated leaving 53,37,602 MT of legacy waste. Besides this, daily 2356 MT of unprocessed waste is adding to legacy waste</i></p>	<ul style="list-style-type: none"> • Capping completed in GHMC for: 12MT • GHMC – Biomining of capped dumpsite at Jawaharnagar is being examined by the expert committee constituted by CPCB. <p>Final report awaited.</p>	<p>151 no of dump sites in 123 ULBs are made into 9 clusters and allotted to (7) agencies on 25.02.2022 in all the 123 ULB.</p> <p>19.90 Lakh metric tons biomining completed.</p> <ul style="list-style-type: none"> • Gap 18.56 Lakh metric tons to be completed by June 2025.
<p><i>(iii) The report does not disclose about utilization of waste stabilized out of processing and residue management. Long timeline of March 2024 is set for remediation.</i></p>	--	<p>The by-products of biomining are being used as follows:</p> <ul style="list-style-type: none"> • RDF: RDF (Refused Derived Fuel) is being sent to cement factories periodically. • Bio-Soil: Bio-soil is used in Avenue plantations, gardening purposes, and filling up of low-lying areas. • Inert: Inert is being stockpiled in a designated place at the dump site, and later sent to a scientific landfill. • C&D waste: C&D waste is being sent to C&D plan for recycling process. • Other waste: Glass, Metal, Plastic, Cardboard, E-waste, etc. are sent to local scrap dealers.

Directions issued	Present status	
	GHMC	Other ULBs & Rural Areas
		<ul style="list-style-type: none"> The bio-mining is actively processed and will be completed by June 2025.
<i>(iv) It would be essential to disclose present status of solid waste management in respect of all the 142 Urban Local Bodies (ULBs) in respect of generation, treatment and remediation of legacy waste.</i>	GHMC-7251 TPD generated. 100% waste processed	<p>141 ULBs 4316 TPD generated of which 2281 TPD processed and a gap of 2035 TPD.</p> <ul style="list-style-type: none"> MSW Processing facility: Administrative sanction issued for establishing processing facility of 2961 TPD. Tender completed by CDMA/ULB. 7 agencies have been shortlisted for processing of fresh waste. LoAs for awarded clusters to bidders shall be issued by July, 2024 with establishment within 3 months. <p>ULB wise solid waste management is placed at Annex-I ULB wise bio-mining is placed at Annex-II</p>
<i>(v) There is huge gap of 1532.7 MLD of untreated sewage against the estimated sewage generation of 2750 MLD.</i>	18 STPs (926.5 MLD) Annex-III under construction are tentatively to be completed by Dec, 2024.	<p>6 STPs (Annex-III) with a capacity of 74.91 MLD are under different stages and are tentatively to be completed by Dec, 2024.</p> <p>Proposals:</p> <p>HMWSSB: 10 STPs with a capacity of 340.5 MLD for which DPR are ready and are in the process of Administrative sanction in Priority-II (Manjeera & Nakkavagu).</p> <p>PHED:</p> <ul style="list-style-type: none"> Total 131 No. of STP's of capacity 625.3 MLD in 110 ULB's are proposed to be taken up by the PH&ME Department. The sanctioned amount under SBM 2.0 is not sufficient to meet the construction of STPs as per CPHEEO Manual Design. The proposal to float tenders on Hybrid Annuity Model by utilising the SBM provision as Viability Gap Funding is under process.
<i>(vi) The report does not disclose actual quantity of sewage being</i>	34 nos. (1105.3 MLD) under Priority- I&II (Annex-IV)	16 nos. (167.80 MLD) (Annex-IV)

④

Directions issued	Present status	
	GHMC	Other ULBs & Rural Areas
<i>treated against the treatment capacity installed for 1532.7 MLD. Further, performance of STP is not provided particularly with reference to fecal coliform.</i>	Utilisation Capacity:94.2% All the STPs are given for O&M to single operator	Utilisation Capacity: 32% The utilization capacity is less as Network is not fully laid and inspection Chambers are proposed under AMRUT 2.0
	Meeting the standards (Analysis reports-Annex-V)	Meeting the standards (Analysis reports-Annex-V)

Further, it is to submit that faecal sludge treatment plants are also established as detailed below:

i) **Faecal Sludge Septage Management(FSSM) as interim measure:**

- The peripheral areas beyond GHMC and within ORR has partial sewerage network. The septage from the septic tanks of individual households and communities are cleaned/emptied periodically and conveyed to nearest FSTP / Co-Treatment at existing STPs through septic tank cleaning vehicles and treated in scientific manner as a part of Faecal Sludge Septage Management (FSSM).
- HMWSSB has empanelled 93 Septic Tank Cleaning Vehicle Operators for transportation of septage and safe disposal at co-treatment facilities at existing STPs. These operators are provided training for safe handling of septage and issued safety equipment. The de-sludging vehicles are fitted with GPS based vehicle tracking system to monitor their movements.

Existing facilities:

- **Co Treatment Facilities:** 7 nos with 70KLD facility in the a. Priority-I stretch (1.Amberpet, 2. Nallacheruvu, 3.Peddacheruvu, 4. Miralam, 5. Khajaguda, 6.Nanakramguda and 7.Nagole).

- II. **Bio-mining:** as per the on ground physical re-assessment, the total legacy waste for bio-mining is 38.46 Lakh MT against an estimate of 59 Lakh MT

Description	Quantity of solid waste (in MMT) processed and proposed along with related expenditures (in Crores)									
	from Sept., 2022 to Mar., 2024		to be completed from April to June - 2024		to be completed from July to Dec., 2024		Total Targeted Quantity from Sept., 2022 to Dec., 2024		Quantity to be completed from Jan., 2025 onwards (upto June 2025)	
	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount
PIII to PV	7.9	23.70	12.0	36.00	16.16	48.48	36.06	108.18	2.4	7.20
Total:		453.80		1002.0		1604.90		3060.70		738.68

III. **Municipal Solid Waste Management TPD:**

Total capacity of Treatment is 11567 TPD

Status	Generation	Treatment	Gap	Action initiated	Time lines
Present in TPD	11567	10035	2035 in other than GHMC	LoA to be issued for establishment of 2961TPD capacity processing facility.	July, 2024 for LoA and commencement for processing within 3 months from the date of issue of LoA.

The detailed latest compliance status for the half year from April to September 2023, is as follows:-

2. Status of compliance of Solid Waste Management Rules, 2016 including Legacy Waste:

2.1 Details of Solid Waste Management in State:

- Total number of ULBs and their population: 142(including GHMC).
- Current Municipal Solid Waste Generation in ULBs: 11,567 TPD (GHMC-6941 TPD and remaining 4316 TPD by the 141 ULBs).
- Municipal Solid Waste Management in the rural bodies of PRS is placed as **Annex-VI**
- Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, decentralized pit composting), bio-methanation, MRF etc:

5

- **FSTPs:**

One number with 40KLD capacity at Nalla Cheruvu in Priority-I stretch

39 FSTPs have been established on Priority stretch III-V with 940 KLD capacity. The details are Ieeja, Gadwal, Mahabubnagar, Narayanpet, Siddipet, Gajwel, Kamareddy, Nizamabad, Medchal, Boduppall, Shadnagar, Peerzadiguda, Meerpet, Badangpet, Dubbaka, Nalgonda, Bhongir, Suryapet, Jangaon, Ramagundam, Adilabad, Korutla, Nirmal, Jagityal, Metpally, Bhainsa, Khammam, Yellandu, Bhupalapally, Adibhatla, Narsingi, Dundigal, Ghatkesar, Wardannapet, Kothapally, Chennur, Kyathanpally, Khanapur, Luxettipet.

Under Construction:

- **Co-Treatment Facilities:** 1 no with 10KLD facility in the Priority –I stretch at khajikunta
- **Feecal Sludge Treatment facilities on Priority stretch III-V:**

➤ Tenders have been invited in 68 ULBs with overall 495 KLD capacity with a project cost of Rs.177.00 Crs. Four Concessionaries are working in 7 different packages. All administrative approvals, LOAs, agreements and proceedings are completed. 64 Nos as detailed below:

Nagarkurnool, Kalwakurthy, Achampet, Kollapur, Wanaparthi, Husnabad, Banswada, Bodhan, Armoor, Sadashivpet, Tandur, Ibrahimpatnam, Miryalaguda, Kodada, Peddapalli, Vemulawada, Kaghaznagar, Bellampalli, Mandamarri, Karimnagar, Kothagudem, Manuguru, Palwancha, Jammikunta, Huzurabad, Parkal, Madhira, Thumkunta, Jawaharnagar, Dhammaiguda, Gundlapochampally, Nagaram, Pocharam, Nizampet, Parigi, Atmakur, Amarchinta, Waddepalli, Bhootpur, Pebbair, Tellapur, Yellareddy, Narayankhed, Narsapur, Ramayanpet, Thooprana, Bollaram, Bandlaguda Jagir, Shamshabad, Turkayamjyal, Tukkuguda, Amangal, Chandur, Haliya Nandikonda, Mothkur, Yadagirigutta, Choppadandi, Sulthanabad, Thorrur, Marripeda, Wyr, Dornakal, Raikal.

The gist of the activities taken up and the progress is submitted for kind perusal:

I. Sewage Management:

a. Status of STP in MLD

Priority stretch	Capacity of STPs (in MLD) created and proposed along with related expenditures (in Crores)									
	Sept., 2022 to Mar., 2024		Completed from April to June- 2024		Additional capacity from Jul., to Dec.,24		Total capacity created from Sept., 2022 to Dec., 2024		To be completed from Jan – 2025 onwards	
	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount
PI & PII	180	360	483	966	533	1066	1196	2392	-	-
PIII to PV	35.05	70.10	0	0	245.21	490.42	280.26	560.52	365.74	731.48
Total:	215.05	430.1	483	966	778.21	1556.42	1476.26	2952.52	365.74	731.48

Details of the facilities existing in the ULBs

- e. The **Greater Hyderabad Municipal Corporation (GHMC)** has an Integrated MSW facility with a capacity of 7000TPD capacity in operation at Sy.No.173, Jawahar Nagar, Medchal-Malkajigiri. The capacities of different facilities are as follows:

S. No.	ITEM	COMPLIANCE
1	Numbers of ULBs	142
2	Over all waste management status	
	a Quantity of MSW generated (TPD)	11567
	b Quantity of MSW Collected (TPD)	11567
	c Quantity of MSW segregated & transported (TPD)	Segregated at source: 6941 (GHMC: 4568, other ULBs: 2373). Waste Transported: 11567 (GHMC:7251, other ULBs: 4,316)
	d Quantity of MSW processed (TPD)	9286 (GHMC:7251, other ULBs: 2035)
	e Quantity of MSW disposed in secured land fill site (TPD)	1285 (GHMC:1285, other ULBs: 0)
	f Gap in Solid waste Management (TPD) [2(a)-2(d)]	2281 TPD (GHMC:0, other ULBs: 2281)
3	Waste Collection	
A	Door-to-door collection is implemented	142 ULBs
B	% of Segregation of waste implemented	58% (GHMC: 63%, other ULBs: 53%)
C	Transportation of segregation of waste is implemented	142
4	Waste Processing	
A	Waste Processing Facility	
	(i) Total Capacity (TPD)	10035 (GHMC:8,000, other ULBs: 2035)
	(ii) Number (DRCC)	232 (GHMC:24, other ULBs: 208)
	(iii) Number of ULBs Covered	142
B	Recycling	
	(i) Total Capacity (TPD)	20.8 (GHMC:20, other ULBs: 0.80)
	(ii) Number	3 (GHMC: 20TPD capacity of Plastic to plastic covers and granules; Suryapet: 0.20 TPD capacity of Plastic to bricks / tiles; Siddipet: 0.60 TPD capacity Plastic

8

S. No.	ITEM	COMPLIANCE
		to tiles)
	(iii) Number of ULBs Covered	3
C	Composting	
	(i) Total Capacity (TPD)	5,120 (GHMC:4,000, other ULBs:1,120)
	(ii) Number	230
	(iii) Number of ULBs Covered	142
D	Bio-methanation	
	(i) Total Capacity (TPD)	18.5 (GHMC:5, other ULBs:13.5)
	(ii) Number	4 (GHMC:5; GWMC:2.5; Siddipet:10; Sircilla:1)
	(iii) Number of ULBs Covered	4
E	RDF	
	(i) Total Capacity (TPD)	4000
	(ii) Number	01
	(iii) Number of ULBs Covered	1
F	Waste to Energy Plants	
	(i) Total Capacity (TPD)	a. Established one WtE plant (24 MW) at Jawaharnagar @14.5 MW WTE at Dundigal are in operation. b. 24MW WTE at Jawaharnagar by December, 2024.
	(ii) Number	2
	(iii) Number of ULBs Covered	1
5	Waste Disposal	
A	Landfill	
	(i) Total Capacity (TPD)	1430 (in GHMC)
	(ii) Number	1
6	Legacy Waste Management	
	a Number of Dumpsites	120 (including 2 in GHMC)
	b Quantity of Waste dumped at dumpsites (Tons)	38.46 Lakh Metric Tons (GHMC:1,20,00,000 at Jawaharnagar capped and 1,00,000 at Fatullaguda bio-mined; other ULBs: 38.46 Lakh Metric Tons)
	c Number of Dumpsites Cleared	Remediation of legacy waste has been completed in 12 ULBs:- Bhongir, Jalpally, Naraynapet, Medak, Zaheerabad, Ameenpur, Pocharam, Nizampet, Dharpuri, Bheemgal,

S. No.	ITEM	COMPLIANCE
		Yellareddy and Cherial.

1. Solid Waste Management (SWM) in other than GHMC: (Fresh waste Management):

1.1 Collection and Transportation:(Fresh waste):

Government of Telangana is committed to providing clean and safe cities by giving priority to the effective implementation of the Solid Waste Management Rules 2016 and by extending necessary support to the 141 ULBs. 4882 no. of Swachh Auto trippers have been engaged in door to door collection from the household in 3468 no of wards across ULBs.

1.2 Fresh waste Processing:

1.2.A. Waste Generation per day in 141 ULBs

- A total of 4316 TPD of waste is being generated in 141 ULBs which consists of waste from residential, commercial, institutional, and etc. **Out of** the total waste generated, wet waste is 2373 TPD and dry waste is 1943 TPD.

1.2.B. ULB level Waste Processing

- To ensure processing of the waste generated, 229 no. of compost sheds have been made operational with a total cumulative capacity of 1120 TPD to process the wet waste component. Further, 3 no. of Bio-methanation plants with a cumulative capacity of 13.5 TPD are in operation in 3 ULBs i.e., GWMC (2.5 TPD), Siddipet (10 TPD), and Sircilla (1 TPD).
- In addition to the compost sheds, 05 ULBs surrounding the GHMC i.e., Badangpet (40TPD), Dammaiguda (70 TPD), Jawaharnagar (55 TPD), Kompally (31 TPD) and Narsingi (35 TPD) are transporting a total of 231 TPD of waste to Jawaharnagar Processing facility in GHMC.
- To process the dry waste, 208 no. of DRCCs centers with a cumulative capacity of 750 TPD have also been made operational in 141 ULBs to recover the recyclables that could further be sold for recycling units. Within the existing DRCCs, 87 DRCCs are being maintained by SHG women.

1.2.C. Newly established plants after Dec'23

- Further, ULBs such as 1.Khammam(15TPD), 2.Kalwakurthy(7TPD), 3.Mahabubnagar(5TPD), 4.Peerzadiguda(10TPD), 5.Nirmal(5TPD), 6.Badangpet(5TPD), 7.Manikonda(8TPD), 8.Narsingi(5TPD), 9.Siddipet(10TPD) &10.Suryapet(5TPD) have enhanced their waste processing capacity totaling to 75TPD.
- Hence, total treatment capacity is increased from 1960TPD(before Dec'23) to 2035TPD. ULB wise waste generated, and treatment capacity is provided in **Annexure-VII**.

1.3 Gap in processing:

Currently, out of 4316 TPD of waste generated in 141 ULBs, 2035 tonnes of waste is being processed at the existing compost units and DRCCs and there is gap of 2281 TPD of waste to be processed.

1.3.A. Funding to bridge the Gap

- To bridge the gap in treatment of waste collected and to address the demand for treatment for the next 5 years of growth, action plans at ULBs level for Solid waste (Wet& Dry) has been prepared with an estimated cost of Rs. 387.22 Cr., and submitted to MoHUA for funding under SBM (U) 2.0.
- The same has been approved by MoHUA with central share of Rs. 158.44 Cr.& State share of Rs. 228.78 Cr.1st installment of the approved central share i.e., 63.38 Crs has already been released by MoHUA and the funds are available with the State Govt.

1.3.B. Tender Process to achieve 100% waste processing

- An RFP was invited to establish scientific processing facilities with a cumulative capacity of 2974 TPD in 130 ULBs on cluster approach (9 clusters) during Oct 2022 and in response, 7 bidders have submitted the bids. All the bids were evaluated, and agencies have been finalized during March 2023 by the tender committee.
- Administrative sanction towards establishing scientific processing facilities was obtained vide G.O.Rt.No. 759, Dt: 27/09/2023 of MA & UD (TP&E.2) Department and due to the model code of conduct, the LoAs to the finalized bidders were not issued. The same will be issued by July 2024 and agencies shall be directed to establish the processing facilities within 3-4 months from the date of sign of agreement.

1.3.C. Interim Measures Taken

- As an interim measure, startups within the dry waste management sector such as Waste ventures, ITC WOW, Globus Waste Management solutions, Matrik, Scrape Q, Recycal, and Elima Recycling Pvt Ltd are being encouraged to engage with gated communities/ bulk waste generators in the larger ULBs for collection of dry waste and processing at their tied-up recycling facilities.
- This initiative shall support in managing further 200-250 TPD of dry waste across ULBs. To manage the wet waste, which is not processed, bio-inoculum is being sprayed by the ULB staff at the dumping yards to get the wet waste to decompose quickly instead of converting it into legacy waste.
- Further, the below listed waste reduction measures are being implemented till the processing facilities are established:
 - Home & community level composting is being promoted across wards,
 - Bulk waste generators are being mandated to establish onsite processing of waste generated.

- 154 no. of Reduce, Reuse, Recycle (RRR) centers have also been established across 141 ULBs to ensure that the used items from the households is collected in a systematic manner and promote reuse by the needy citizen.

- These initiatives will reduce the waste being transported to the processing units/dumping yards.

Details of Bio-mining:

Out of 141 ULBs, biomining is being taken up in 123 ULBs with a legacy waste of 38.46 Lakh MTs. Out of the 123 ULBs, bio-mining in 05 ULBs i.e, Karimnagar, GWMC, Ameenpur, Suryapet and Mahabubnagar is being taken up at ULB level and for 118 ULBs, all 118ULBs are grouped into 9 clusters and work is being executed by the concessionaries and remaining 18 ULBs there is no legacy waste.

List of 18 ULBs where no legacy waste:-

Manikonda, Badangpet, Meerpet, Turkyamjal, Narsingi, BandlagudaJagir, Amangal, Kothur, Kompally, Medchal, Jawaharnagar, Dhammaiguda, Nakrekal, Shamshabad, Shankerpally, Boduppall, Peerzadiguda, and Gundlapochampally.

1. Engagement of agencies for bio-mining:

The C&DMATelangana has floated tender on Dec 2021 and awarded LOAs for 118 ULBs of both the regions in Telangana on 25th March 2022 to 06 concessionaires.

All 118 ULBs are grouped into 9 clusters and are divided into 2 regions i.e., Warangal region Multizone-1 comprising 59 ULBs & Hyderabad region Multizone-2 comprising 59 ULBs. Summary of clusters concessionaire wise:-

Sl No:	Name of the Cluster	Name of the Concessionaires	Total ULB's
1	Cluster 1	M/S Sagar Motors Ltd	13 ULB'S
2	Cluster 2	M/S Harshitha Infra Engg.	11 ULB'S
3	Cluster-3	M/S Cube Bio Energy Pvt Ltd	06 ULB'S
4	Cluster-4	M/S Cube Bio EnergyPvt Ltd	12 ULB'S
5	Cluster-5	M/S SDS technologies	18 ULB'S
6	Cluster-6	M/S Annapurna Construction	14 ULB'S
7	Cluster-7	M/S Cube Bio EnergyPvt Ltd	10 ULB'S
8	Cluster 8	M/S Sagar Motors Ltd	14 ULB'S
9	Cluster-9	M/S ShrusthiContechPvt Ltd	20 ULB'S
Total ULB'S in MZ-I & MZ-II:			118 ULB'S

2. Effective monitoring through engagement of Independent Engineer:-

- CDMA has floated tenders for IAA cum PMU for supervision and monitoring of remediation and reclamation of existing dumpsites through biomining for cluster of ULBs in Multi Zone 1 & 2, Telangana on 23-08-2022.

(12)

- The tender has been finalized and a Letter of Award was issued on 07-11-2022.
- IE has developed a web application i.e, an E-Municipal portal for easy monitoring of bioremediation and biomining of legacy waste.
- Following are the details of IE Zone 1 and Zone 2

Zone	Nos of ULBs
Zone- 1-Warangal region	59 ULBs
Zone- 2-Hyderabad region	59 ULBs

3. Quantification of legacy waste during work order:-

In November 2022, the engagement of Independent Engineers, a detailed drone/ DGPS/ Total Station survey for all sites was conducted and the exact quantities lying at the dumpsites is arrived at **38.46 lakh MTs**. Hence, 38.46 lakh MTs of legacy waste is considered for bio-mining.

4. Budget Provisions:-

- The MoHUA, Gol vide F.No.1/1/2022-SBM-I(Computer No.9121894), Dt.18.02.2022 has approved the project proposal for bio-mining of legacy waste in 123 ULBs of Qty 32.47 lakh MT at the cost of Rs 178.60 Cr with central share of Rs 69.09 Cr and state share if Rs. 109.51 Crs under SBM 2.0 and for remaining Qty 5.99 lakh MT is taken under smart city funds/ULB funds.
- Accordingly, the MoHUA has released Rs. 27.63 Cr towards 1st Instalment on dt.18/02/2022 and state Govt have released an amount of Rs.18.34 Crs towards state matching share on dt.07/02/2023 under SBM 2.0.

5. Status of Biomining:-

SI No	Status of Bio mining	Processing status in ULBs	Qty of Waste in Lakh MT
1	No of ULBs with Zero Legacy waste	18	0
2	Total Process Completed	12	1.82
3	Stage 1: Spraying of Inoculum bacteria	41	7.26
4	Stage 2: Windrow Formation	46	8.31
5	Stage 3: Screening of waste	13	19.30
6	Retendered	11	1.77
Total No of ULBs		141	38.46

Stage 1: Spraying of Inoculum bacteria

All biodegradable waste, like discarded food, fruit, flower, and garden waste, needs air to decompose it in an odourless way without producing leachate by adding Inoculum bacteria.

bio-cultures speeds up decomposition and rapidly creates biological heat within the waste that helps to dry it out and reduce its volume by 35-40%. This happens through loss of moisture and by decomposition of some of the aerated waste to carbon dioxide and water vapour.

Stage 2: Windrow Formation

legacy waste is loose and make windrows so as the leachate can be dried of through solar exposure and all the entrapped methane is removed from the heap, and makes the waste dry enough for screening.

Stage 3: Screening of waste

Screen the stabilized waste in a rotary screen or gravity screens of different size openings, this process will separate waste into different categories like bio solids, RDF, recyclable material, C&D and Inerts.

Action plan for bio mining:-

(Qty in lakh MT)

S. No.	Action	April 2024	June 2024	September 2024	December 2024	March 2025	June 2025	Total
1	Bio mining to be Completed ULBs	12 (completed)	45	50	10	4	2	123
2	Qty of waste remediated in completed and ongoing sites	7.90	12.00	11.71	4.45	1.52	0.88	38.46
3	Cumulative Quantity	7.90	19.90	31.61	36.06	37.58	38.46	-

- Zero legacy waste in 18 ULBs viz., Shamshabad, Shankerpally, Boduppall, Peerzadiguda, Gundlapochampally, Manikonda, Badangpet, Meerpet, Turkayamjal, Narsingi, Bandlaguda Jagir, Amangal, Kothur, Kompally, Medchal, Jawaharnagar, Dhammaiguda, Nakrekal.
- Remediation of legacy waste has been completed in 12 ULBs viz., Bhongir, Jalpally, Naraynapet, Medak, Zaheerabad, Ameenpur, Pocharam, Nizampet, Dharmपुर, Bheemgal, Yellareddy and Cherial.
- Stage 1: Spraying of Inoculum bacteriais in progress in 41ULBs viz.,Dornakal, Thorrur, Maripeda, Manuguru, Wyr, Madhira, Sattupalli, Jadcherla, Bhoothpur, Vemulawada, Jammikunta, Choppandandi, Kothapally, Huzurabad, Raikal, Korutla, Metpally, Parkal, Narsampet, Wardanapet, Khanapur, Bhainsa, Nirmal, Armoor, Banswada, Manthani, Ramagundam, Sulthanabad, Bhupallapally, Mandamarri, Mancherial, Kyathanpally, Bellampally, Naspur, Chennur, Luxettipet, Husnabad, Dubbaka, Ramayampet, Narsapur, Thoopran

(14)

- Stage 2: Windrow Formation is in progress in 46 ULBs viz., Choutuppall, Pochampally, Alair, Yadagirigutta, Mothukur, Ghatkesar, Nagaram, Ibrahimpatnam, PeddaAmberpet, Shadnagar, Thukkuguda, Adibatla, Mahabubabad, Yellandu, Palwancha, Kothagudem, Kosgi, Makthal, Atmakur, Amarchintha, Wanaparthi, Pebbair, kothakota, Kalwakurthy, Kollapur, Atchampet, Nagarkurnool, Waddepalle, Gadwal, Leeja, Alampur, Bodhan, Kamareddy, Peddapalli, Kagaznagar, Gajwel, SangaReddy, Sadasivapet, Naryanakhed, Andole Jogipet, Tellapur, Bollarum, Vikarabad, Tandur, Parigi, Kodangal
- Stage 3: Screening of waste is in progress in 13 ULBs viz., Jangaoan, Dundigal, Thumuknta, Khammam, Sircilla, Jagitial, Nizamabad, Adilabad, Siddipet, Karimnagar, GWMC, Suryapet, Mahabubnagar
- List of 11 ULBs that are under retendering process viz., Miryalguda, Nalgonda, Haliya, Nandikonda, Chandur, Chityal, Devarakonda, Tirumalgiri, Huzurnagar, Neredcherla, Kodad.

Status of By-Products:

- **RDF:** RDF (Refused Derived Fuel) is being sent to cement factories periodically.
 - **Bio-Soil:** Bio-soil is used in Avenue plantations, gardening purposes, and filling up of low-lying areas.
 - **Inert:** Inert is being stockpiled in a designated place at the dump site, and later sent to a scientific landfill.
 - **C&D waste:** C&D waste is being sent to C&D plant for recycling process.
 - **Other waste:** Glass, Metal, Plastic, Cardboard, E-waste, etc. are sent to local scrap dealers.
- f. The details of facilities of the 141 ULBs is placed at **Annex-VIII:**
- A total of 856TPD is generated from 32 ULBs located within PRS (GHMC is in Musi stretch) and the waste processed is 343.05TPD. The details of which are placed as Annex-VIII

2.2 Current status, desirable level of compliance and proposals for attending the gaps:

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
Identification of suitable sites for setting up solid waste processing facilities	142 ULBs have identified suitable sites for setting up of SW processing facilities. All the Gram	To be completed by 31.10.2019	Nil	---

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
	Panchayats (12770) have identified lands.			
Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	<ul style="list-style-type: none"> • 100% by ULBs • 100 % by all GPs. 	To be completed by 31.10.2019	Nil	---
Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source,	<ul style="list-style-type: none"> • 59% of source segregation is achieved. • 100% source segregation achieved in all the GPs. 	100% of source segregation	41% of source segregation in ULBs.	<ul style="list-style-type: none"> ▪ To conduct regular IEC activities for behavioral change among the citizen to practice the segregation of waste at source level. ▪ Conducting awareness program among the Street vendors, slum dwellers ▪ Involving Media, NGOs, RWAs, senior citizens, local corporators and students to create awareness among citizens.
Setting up of solid waste processing facility and sanitary landfill facilities	solid waste processing facility: <ul style="list-style-type: none"> ▪ Treatment and processing facility with 8000 TPD capacity is in operation at Survey No. 173, Jawaharnagar Dumping Site, 	As per SWM Rules, 2016, processing facilities and landfill have to be provided by -14 ULBs which have more than 100000 population by	Secured landfills have to be provided by 141 ULBs.	<ul style="list-style-type: none"> ▪ 14.5 MW WtE plant was construction at Dundigal and ready to operate in GHMC and 24 Mw WtE plant is under construction at Jawharnagar site,

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
	<p>Kapra Mandal, Medchal Malkangiri district for GHMC area.</p> <ul style="list-style-type: none"> ▪ In the present half year a total qty of 13,91,693 MT was processed and disposed. ▪ 24 MW capacity for disposal of RDF is under operation at Jawaharnagar Phase ▪ At present, 15 surrounding ULBs to GHMC are also processing their waste through the above facility at Jawaharnagar ▪ All 142 are doing composting the wet waste. ▪ 232 no. of DRCCs established in 142 ULBs to chanelize the dry waste (including 24Nos. DRCCs in GHMC). <p>Landfill Site:</p> <ul style="list-style-type: none"> ▪ Secured Land fill facility at Jawaharnagar T&D facility has been in operation at Jawharnagar, GHMC. 	<p>31.03.2018 and remaining 128 ULBs, which have less than 100000 population by 31.03.2019</p>		<p>GHMC.</p> <ul style="list-style-type: none"> ▪ 14 MW WtE plant at Yacharam is under proposal stage. ▪ GHMC is proposed to establish one more T&D facility Pyaranagar (V), Sangareddy (D) and TSPCB has issued CFE for 4000 TPD capacity on 06.02.2023 and necessary approach road, for construction of the facility, through the diverted forest land is under process. ▪ Tenders were called for all the ULBs (other than GHMC) with cluster approach for establishment of Treatment facilities as per SWM Rules 2016 <p>Sanitary Landfill Facilities:</p> <ul style="list-style-type: none"> ▪ Regional level Sanitary Landfill facilities are being planned for covering all ULBs other than GHMC.

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
Bio-remediation or capping of old and abandoned dump sites.	<ul style="list-style-type: none"> ▪ Bio-mining of 153 dump sites is under progress in 141 ULBs and 1,20,00,000 MT of legacy waste capped at Jawaharnagar, GHMC was capped. ▪ In respect of Capped dump at Jawaharnagar dump site, Hon'ble NGT in it's order dated 14.02.2020 directed GHMC to do bio-mining and again issued orders dated 29.09.2020 directing CPCB to finalize its viewpoint on whether capping can be retained. ▪ CPCB constituted a 10 member expert committee and the Committee interacted with GHMC & TSPCB on 30.12.2022 and conducted a filed visit 01.09.2023 & 02.09.2023. CPCB report awaited. 	To be completed by 31.03.2021.	Nil	---
Ensure separate storage, collection and transportation	<ul style="list-style-type: none"> • In GHMC, separate collection and transportation points are established for 	As per SWM Rules Ensuring separate storage, collection and	Out of 141 ULBs in the State, 127 ULBs have population less than 1,00,000	A total of 350 no. of C&D collection points established in 141 ULBs to collect approx. 506

(18)

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
of construction and demolition wastes.	<p>C&D waste and ensured for the same. Two C&D waste recycling plants are in operation at Jeedimetla and Fatullaguda with 500 TPD capacity each. Construction of 3rd plant is completed at Shamshabad and commenced it's operations soon and 4th plant is under construction at Tumukunta.</p> <ul style="list-style-type: none"> In all other 141 ULBs also separate sites for storing C&D waste is earmarked. Action Plan has been prepared for C&D waste management and tenders are invited for the same. 	transportation of construction and demolition wastes by 08.04.2018.	and the estimated quantity of C&D waste is less and on an average it is 2 to 3 TPD.	<p>tons of waste.</p> <p>C&D waste processing plants are proposed in these 3 ULBs as lead ULBs on cluster basis with Rs 57.00 Cr (Central Share – 15.91 Crs+ State Share-41.09 Crs) approved by MoHUA under SBM 2.0.</p> <p>Three clusters have been formed with Nalgonda (11 ULBs with a capacity of 60 Tonnes), Sangareddy (10 ULBs with a capacity of 50 Tonnes) and GWMC (16 ULBs with a capacity of 145 Tonnes).</p> <p>Tendering carried for 3 times, only one bidder submitted response and technically qualified. The financial bid was opened during March 2023 and due to the model code of conduct, the LoA was not issued. The same will be issued by July 2024 to establish the processing facilities</p>

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
				within 3-4 months from the date of sign of agreement.

2.3 Status of compliance with Rule 22 & 24 of the Solid Waste Management Rules, 2016, regarding time frame for implementation.

The Status of compliance with Rule 22 & 24 of the Solid Waste Management Rules, 2016 is as follows:

S. No.	Activity	Time limit from the date of notification of Rules	Present status of compliance by the State of Telangana
1	Identification of suitable sites for setting up solid waste processing facilities	1 year	GHMC has established processing facility and rest of 141 ULBs have identified suitable sites. All the Gram Panchayats have identified lands for setting up solid waste processing facility and sanitary landfill facilities individually or on cluster basis.
2	Identification of suitable sites for setting up common regional sanitary landfill facilities for suitable clusters of local authorities under 0.5 million population and for setting up common regional sanitary landfill facilities or standalone sanitary landfill facilities by all local authorities having a population of 0.5 million or more.	1 year	GHMC has sanitary landfill and all other ULBs are being clustered (at regional / district level) for setting up Sanitary Landfill facility and tenders for setting up and operating SLF will be taken-up soon. All the 96 identified model Gram Panchayats have identified lands for setting up solid waste processing facilities. All 12770 GPs (100 %) have completed construction of compost cum segregation shed.
3	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities.	2 years	GHMC has procured and established solid waste processing facility and the rest of the ULBs are procured the sites. All the 96 identified model Gram Panchayats have identified lands for setting up solid waste processing facilities. However, all 12770 no of GPs have completed construction of compost cum segregation shed.
4	Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source,	2 years	59% of segregation of waste at source is achieved in the state on average. IEC activities are regularly conducted to inform, educate and motivate waste generators to practice 100% of segregation of waste .

S. No.	Activity	Time limit from the date of notification of Rules	Present status of compliance by the State of Telangana
5	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	2 years	Completed.
6	Ensure separate storage, collection and transportation of construction and demolition wastes	2 years	<ul style="list-style-type: none"> • In GHMC, separate collection and transportation points are established for C&D waste and ensured for the same. Two C&D waste recycling plants are in operation at Jeedimetla and Fatullaguda with 500 TPD capacity each. Construction of 3rd plant is completed at Shamshabad and commenced it's operations soon and 4th plant is under construction at Tumukunta. • In all other 141 ULBs also separate sites for storing C&D waste is earmarked. Action Plan has been prepared for C&D waste management and tenders were invited for the same.
7	Setting up solid waste processing facilities by all local bodies having 100000 or more population	2 years	8000 TPD capacity MSW processing capacity plant is operational at Jawaharnagar (V) GHMC.
8	Setting up solid waste processing facilities by local bodies and census towns below 100000 populations.	3 years	<p>Processing Plants are established at GWMC, Karimnagar, Manikonda, Siddipet, Suryapet and Vikarabad ULBs. 05 ULBs Badangpet, Dammaiguda, Jawaharnagar, Kompally and Narsingi are transferring their waste to Jawaharnagar processing facility maintained by GHMC.</p> <p>7 agencies have been shortlisted for processing of fresh waste in others 130 ULBs, technical and financial evaluation has been completed, LOAs will be issued shortly.</p>

S. No.	Activity	Time limit from the date of notification of Rules	Present status of compliance by the State of Telangana
9	Setting up common or standalone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules.	3 years	ULBs are being clustered (at Regional / district level) for setting up Sanitary Landfill facility. GHMC is disposing inerts generated after processing of MSW in the scientific landfill located at the Integrated Municipal Solid Waste Treatment & Disposal facility at Jawaharnagar.
10	Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules.	3 years	ULBs are being clustered at Regional / district level)for setting up Sanitary Landfill facility. Land identification and tender for setting up and operating SLF will be subsequently taken-up.
11	Bio-remediation or capping of old and abandoned dump sites.	5 years	151 no of dump sites in 123 ULBs are made into 9 clusters and allotted to (7) agencies on 25.02.2022 in all the 123 ULB. 19.90 Lakh metric tons biomining completed. Gap 18.56 Lakh metric tons to be completed by June 2025.
12	Legal Frame Work		SWM Policy for the State as per clause 11 (a) of the SWM Rules has been Notified on 24th September, 2018.
13	Annual Report		Annual Reports for the year 2022-23 was submitted on 01.08.2023.

3. Status Report on Compliance to Plastic Waste Rules, 2016 (as amended in 2021).

➤ 3.1 Compliance on PWM rules, 2016:

Rules provision	Plastic Waste Management Rules Provision	Status
6 (1)	Every local body shall be responsible for development and setting	➤ 232 no of Dry Resource Collection Centres (DRCCs), including 24 nos in GHMC, were established among all ULBs for segregation and

	up of infrastructure for segregation, collection, transportation, processing and disposal of the plastic waste either on its own or by engaging agencies or producers	<p>channelizing of the plastic waste to the recycling industry.</p> <ul style="list-style-type: none"> ➤ In GHMC, all the balance plastic waste, after chanalizing through DRCCs, is transported to the T&D facility at Jawharanagar and segregated along with other inorganic items and stored as Refused Derived Fuels (RDF) and used as fuel Waste to Energy plant at the same site. Useful plastic is recycled and producing plastic covers and granules at the 20 TPD Ton capacity of plastic recycling plant at the same site. ➤ 12770 GPs (100%) have completed construction of compost cum segregation shed.
6(2)a.	Ensuring segregation, collection, storage, transportation, processing and disposal of plastic waste.	All the ULBs ensured for segregation of plastic waste at primary collection level and at disposal level and processing through DRCCs and WtE.
6(2)b.	Ensuring that no damage caused to the environment during this process.	<ul style="list-style-type: none"> ➤ Ensuring no damage to environment during the disposal of plastic as per the activities mentioned above. ➤ Ensuring that no open burning of plastic waste take place by conducting various IEC activities and penalizing the violators.
6(2)c.	Ensuring channelization of recyclable plastic waste fraction to recyclers	<ul style="list-style-type: none"> ➤ By disposing the plastic waste through DRCCs and also by processing plant at Jawaharnagar ensuring the channelization of recyclable plastic waste fraction
6(2)d.	Ensuring processing and disposal on non-recyclable fraction of plastic waste in accordance with guidelines issued the Central Pollution Control Board	<ul style="list-style-type: none"> ➤ Plastic segregated at DRCCs is send to various recyclers for processing as per the CPCB guidelines ➤ The plastics which cannot be recycled are transported to co-processing. The lighter density plastics are stored as Refused Derived Fuels (RDF) and used as fuel in Waste to Energy plant and through cement factories. The remaining inerts produced in the process are disposed in scientific landfills
6(2)e)	Creating awareness among all stakeholders about their	<ul style="list-style-type: none"> ➤ Regularly organizing workshops, campaign and rallies against the use of plastics and constantly creating awareness among waste pickers through the companies working in this field

(24)

	responsibilities	under Extended Producer Responsibility/CSR. Information Education and Behaviour Change Communication (IEBCC) activities are being conducted regularly.																								
6(2)(f)	Engaging civil societies or groups working with the waste pickers	➤ GHMC supported around 9500 waste pickers by allotting 4500 waste collection autos (Swachh Auto Tippers),																								
6(2)(g)	Ensuring that open burning of the plastic waste does not take place	<p>➤ Public awareness campaigns are regularly conducted by GHMC in all 30 circles involving Resident Welfare Associations, Schools, Senior Citizens, NGOs</p> <p>➤ Keeping a strict monitoring on burning of waste (which includes plastics) and imposing penalties on defaulters.</p> <p>141 ULBs:</p> <p>➤ C&DMA vide Cir.Roc.No.133211/2021-H2, Dt.11.10.2021 have issued instructions along with Action Plan for Ban and Elimination of Single Use Plastic less than 75 microns of thickness from 14th Oct, 2021 to 30th December 2022 and also for plastic less than 120 microns of thickness from 31st Dec, 2022 onwards.</p> <p>➤ Based on this teams are formed and raids have been conducted in all the ULBs.</p> <p>➤ Details of the raids conducted and fines imposed in 141 ULBs:</p> <table border="1"> <thead> <tr> <th colspan="3">Status of SUP (as on today)</th> </tr> <tr> <th>Sl. no.</th> <th>Description of work</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>No. of Teams deployed for inspection</td> <td>232</td> </tr> <tr> <td>2</td> <td>No. of Inspections since July 1st 2022</td> <td>7098</td> </tr> <tr> <td>3</td> <td>No. of Violations reported from 1st July 2022</td> <td>3243</td> </tr> <tr> <td>4</td> <td>No. of Challans issued from July 2022</td> <td>2184</td> </tr> <tr> <td>5</td> <td>Total quantity of Plastic (KGs) seized from 1st July 2022</td> <td>43307.34</td> </tr> <tr> <td>6</td> <td>Total amount of fine imposed from 1st Jul2022</td> <td>2,490,533</td> </tr> </tbody> </table>	Status of SUP (as on today)			Sl. no.	Description of work	Total	1	No. of Teams deployed for inspection	232	2	No. of Inspections since July 1st 2022	7098	3	No. of Violations reported from 1st July 2022	3243	4	No. of Challans issued from July 2022	2184	5	Total quantity of Plastic (KGs) seized from 1st July 2022	43307.34	6	Total amount of fine imposed from 1st Jul2022	2,490,533
Status of SUP (as on today)																										
Sl. no.	Description of work	Total																								
1	No. of Teams deployed for inspection	232																								
2	No. of Inspections since July 1st 2022	7098																								
3	No. of Violations reported from 1st July 2022	3243																								
4	No. of Challans issued from July 2022	2184																								
5	Total quantity of Plastic (KGs) seized from 1st July 2022	43307.34																								
6	Total amount of fine imposed from 1st Jul2022	2,490,533																								

6(3)	The local body for setting up of system for plastic waste management shall seek assistant of producers and such system shall be set up within one year from the date of final publication of these rules in the official gazette of India.	➤ Involved the producers such as ITC and Godrej in plastic waste management and established DRCCs in GHMC.
6(4)	The local body to frame bye-laws incorporating the provisions of these rules.	--
16	State Level Advisory Committee	➤ State Level Advisory Committee constituted vide G.O. (Ms). No. 79 dated 31.12.2016 of EFS&T.
17(3)	Submission of Annual Report	Annual Reports for the year 2022-23 submitted on 01.08.2023.

26

3.2 The Hon'ble NGT in O.A.No.247 of 2017 in the matter of Plastic Waste Management directed to furnish the status:

S.No.		Item	Quantity
1.	a	What is the quantity of plastic waste generated, (Annual Report form VI pt.2,6) (TPD)	1448 (1205 from GHMC & 243 from other ULBs)
2.	a	Number of registered plastic manufacturing units	320 (47-recyclers & 273-brand owners / producers)
	b	Capacity of registered plastic manufacturing units (TPD)	
3.	a	Total no. of ULBs	142
	b	Percentage of ULBs which have set-up of plastic waste management system as per Rule 6(2) ? (including collection, segregation, Channelization & processing of plastic waste)	All 142 ULBs have waste segregation units, that segregate plastic waste from MSW.
	c	Percentage of ULBs having facilities for Collection of Segregated waste	142 ULBs have facilities for collection of segregated waste.
	d	Percentage of ULBs having Material Recovery facility	All 142 ULBs have provided 232 MRF (including 24 by GHMC) units.
4.	a	Total number of Gram Panchayat (GPs)	12,770
	b	Percentage of GPs which have setup of plastic waste management system as per Rule 7 ?	All 12770 GPs (100 %) have completed construction of compost cum segregation shed.
	c	Percentage of GPs having facilities for Collection of Segregated waste	All 12770 GPs are having facilities like tricycles with partition for Collection of Segregated waste.
	d	Percentage of GPs having Material Recovery facility	12770 GPs (100 %) have completed construction of compost cum segregation shed.
5.	a	No. of registered Producers/brand owners/ importers as per Rules 9 & 13 of PWM Rules?	121
	b	Percentage of Producers/brand owners/ importers which have engaged with ULBs for	8 Nos
	c	Percentage of ULBs which have set up system for plastic waste management with assistance of producers been set —up? Rule (6(3)) ?	4 Nos
6	a	Number of registered plastic waste recyclers	52
	b	Capacity of recyclers (TPD)	136.08 TPD
7	a	Status of Utilization of plastic waste (Annual Report form VI pt.4)	Plastic waste collected through DRCCs, WMA and processing plant are channelized for recyclers.

S.No.		Item	Quantity
	b	Quantity of plastic Waste utilized in recycling (TPD)	218.51 TPD channelized for recycling during present Half year (Waste Management agencies 203 TPD+ DRCCs/ RRR centers of GHMC – 1.83 TPD + 13.68 TPD recycled at processing plant of GHMC at Jawaharnagar during present Half year
	c	Quantity of plastic waste utilized in recycling Road Construction	--
	d	Quantity of waste Co-processed in Plastic Waste in Cement kilns	8,475 tons (46 TPD) during present Half year.
	e	Quantity of waste utilized in production of RDF	One integrated solid waste management facility is located processing capacity of 8000 TPD at Jawaharnagar (V). Presently and generating 3899 TPD of RDF out of which 897 TPD of plastic is part of RDF.
	f	Quantity of plastic waste used in production of Waste to oil	92 TPD during this half year
	g	Quantity of plastic waste used in other purpose (please specify)	Present utilisation of Plastic waste in WtE plants as part of RDF – 313 TPD
8.	a	No. of Registered Compostable plastic unit	Three compostable plastic units located in the State
	b	Total Capacity of registered Compostable plastic unit	1800 TPA
9	a	No. of unregistered plastic manufacturing or recycling units (Annual Report format pt.7)	Nil
10	a	Whether local bodies have framed by-laws [Rule 6(4)]?	Yes
11	a	Whether plastic carry bags & plastic sheet of thickness<120 micron banned or not [Rule 4(c)]?	Completely banned plastic carry bags & plastic sheet of thickness<120 micron in the state as per MoEF&CC notification.
12	a	Has complete ban on plastic carry bags been imposed (Annual Report format pt.3)	Plastic carry bags & plastic sheet of thickness <120 microns banned and implementing prohibition as per MoEF&CC notification from 12.08.2021.
13	a	Status of action taken on non-compliance of PWM Rules (Annual Report format pt.9)	Government vide G.O.Rt.No.40, EFS&T, Dept. Dt.01.7.2022 has issued notification & prohibition of certain single use plastic.

28

S.No.		Item	Quantity
			During this half year, GHMC registered 03 instances for open burning of plastic waste and imposed penalty of Rs.30,100/- and registered 784 cases for using plastic carry bags below minimum prescribed thickness and levied a penalty of Rs. 8,25,450/-
14	a	Status of marking & labelling on plastic carrybags & multi layered packaging (Rule 11)	Marking & labelling on plastic carry bags & multi layered packaging being enforced.
15	a	Whether State Level Advisory Committee is constituted or not? [Rule 16] If yes, details of number of meetings conducted in a year and implementation of suggestions of committee in the last two years.	Yes. No meeting conducted during this Half year.
16	a	Status of phasing out of manufacture and use of multi-layered plastic which is non-recyclable or non-energy recoverable or with no alternate use of plastic in two years time [Rule 9-3]	Directions issued to manufacturers for phasing out of manufacture and use of multi-layered plastic which is non-recyclable or non-energy recoverable or with no alternate use of plastic
17		NGT Directions (para 14 d) of 247/2017 order dated 06.12.2019	
	a	Has institutional mechanism as per para 14 d been established (Y/N)	Yes.
	b	Confirmation that no, unregistered plastic manufacturing/recycling unit is operated in the State/UT (Y/N)	Yes
	c	Confirmation that no plastic carry bags/films <75 microns thickness is manufactured, stocked, sold and used in cities/towns of State/UT (Y/N)	Yes
	d	Confirmation that thermocol / polystyrene cups, plates, etc are not used extensively and are not haphazardly littered (Y/N)	Yes
	e	Confirmation that has Special Environmental Squad been set up for enforcement to oversee and ensure that no litter of plastic waste takes place at historical, religious, public places.	Special Environmental Squad been set up for enforcement to oversee and ensure that no litter of plastic waste takes place at historical, religious, public places in each ULBs and penalties are being levied on defaulters.

S.No.		Item	Quantity
	f	Confirmation that no dumping of plastic waste on drains river bank and on burning of plastics in open take place in State/UT (Y/N)	Yes. Penalties have been imposed for violation of rules.

(30)

4. Status of compliance of Construction & Demolition Waste Rules, 2016:

- The Construction and Demolition (C&D) Waste Management Rules, 2016 were notified on 29th March, 2016 by the Ministry of Environment, Forest and Climate Change (MoEF&CC).

IN GHMC :

- Collection & Transportation:
 - 150 wards is divided among 04 collection areas for collection, transportation, processing & management of C&D was waste.
 - Estimated quantity of waste collected: 800 TPD
 - C&D waste collected & transported: 1,43,673 MT
 - C&D waste processed: 85,610 MT
 - No. of vehicles engaged for C&T: 58
 - No. of instance recorded by Concessionaire/ Licensee for unauthorized dumping: 44

Recycling

- 03 Nos. of processing plants of 1500 TPD capacity are under operation at Jeedimetla, Fathullaguda and Shamshabad.
- 01 Nos. of processing plants are under approval/ Construction stage at Thummukunta.

In other ULBs:

A total of 350 no. of C&D collection points are established in across all 141 ULBs to collect approx. of 506 tons of waste is generated across 141 ULBs. Due to rapid urbanization and various construction projects in the ULBs, this waste is been used in filling low lying areas. It was advised by Gol that C&D waste generated should be min of 50 TPD to establish a C&D waste processing facility and the waste generation in ULBs within the state is less than 50 TPD.

Hence, ULBs listed under National Clean Air Programme i.e., Nalgonda and Sangareddy and ULB with Pop> 5 lakh i.e., Warangal have been proposed to establish C&D waste processing facilities on cluster approach. ULBs within the distance of 50 km have been identified and clustered with these ULBs and C&D waste processing plants are proposed in these 3 ULBs as lead ULBs. For this, action plans for establishment of C&D waste processing facility worth Rs 57.00 Cr (with Central Share -15.91 Crs+ State Share -41.09 Crs) have been proposed to and approved by MoHUA under SBM 2.0.

Three clusters have been formed with Nalgonda (11 ULBs with a capacity of 60 Tonnes), Sangareddy (10 ULBs with a capacity of 50 Tonnes) and GWMC (16 ULBs with a capacity of

145 Tonnes) and RFP has been issued to engage agency for establishing C & D waste processing plants thrice due to no response from the bidders.

During the third call, one bidder has submitted the response and has been qualified the technical evaluation. The financial bid was opened during March 2023 and due to the model code of conduct, the LoA was not issued. The same will be issued by June 2024 and agency shall be directed to establish the processing facilities within 3-4 months from the date of sign of agreement.

5.0 Status of compliance of Bio-Medical Waste Management Rules, 2016

5.1 Status of Health Care Facilities (HCFs) in Telangana:

The total number of Health Care Facilities (HCFs) are 9,346. Out of which 9,159 HCFs are having Bio-medical Waste (BMW) Authorization. The remaining 187 were issued notices for obtaining BMW authorisation.

5.2 Compliance of the Rules:

5.2.1 Submission of Annual Reports: (Rule 24)

Annual Report in Form – IVA for the calendar year (Jan 2022 to Dec 2022) was submitted to CPCB on 04.08.2023 i.e. with the time frame as prescribed in the Rules. The Annual Report for the calendar year 2023 will be submitted to CPCB on or before 31.07.2024.

5.2.2 Status of State Level Advisory Committee: (Rule 11)

The Health Medical & Family welfare Department has Constituted State Advisory Committee vide G.O.Rt.No.329, dt. 15.04.2017 for implementation of BMW Rules in the State. State Advisory Committee meetings are held under the Chairmanship of the Spl. Chief Secretary HM&FW department.

5.2.3 Status of District Level Monitoring Committee (DLC): (Rule 11)

The HM&FW department issued G.O.Ms.No.28, dt.16.01.2018 constituting District Level Monitoring Committee (DLC) with District Collector as the Chairman and DM&HO as the Member Convener and Concerned Regional Officer as the Member for effective implementation of the provisions of the Bio-Medical Waste Management Rules. The DLC meetings are conducted regularly.

32

5.3 Category wise Bio-Medical Waste:

The details of Daily average Bio Medical Waste generated as per the annual reports (Calendar year) for the year 2022 submitted to CPCB in following year of July respectively are as follows:

Category	Quantity Kgs/Day
Red	5387
Yellow	16525
Blue	2653
White	742
Total:	25,306

5.4 Bio-Medical Waste Treatment Facilities (CBMWTFs) in Telangana:

- In the Telangana, presently there are 11 Common Bio Medical Waste Treatment Facilities (CBMWTF) are in operation in the state, which are presently sufficient to serve the HCFs operating in the state.
- All the 11 CBMWTFs had upgraded Secondary chamber of Incinerator to meet new emission standards for stack and retention time of 2 sec.
- All the Common Bio Medical Waste Treatment Facilities (CBMWTFs) have installed online continuous stack emission monitoring system (OCEMS) as per the CPCB guidelines and the data is connected to the CPCB & TSPCB servers. The concentration of CO₂, CO, NO, NO₂, O₂ Primary and Secondary temperatures are monitored and are connected to CPCB & TSPCB servers for continuous monitoring. Further, TSPCB is also carrying out regular monitoring of CBMWTFs to check the compliance. CBMWTFs have provided IP Cameras to record the operation of the Incinerator.
- TSPCB has communicated design details of modular STPs suitable small, medium and large HCFs to the Stake holder departments.

5.5 Authorization from the Board:

The total number of Health Care Facilities (HCFs) are 9,346. Out of which 9,159 HCFs are having Bio-medical Waste (BMW) Authorization. The remaining 187 were issued notices for obtaining BMW authorisation.

5.6 Hon'ble NGT Orders in the matter of O.A.No.710 of 2017:

The status of implementation of the Hon'ble NGT order dated: 15.07.2019 on key performance indicators for assessing treatment and disposal of BMW and effectiveness in implementation of BMW Rules, 2016 is as follows:

Sl.No.	Key performance indicators	Status
1.	Inventory of all Health Care Facilities and Biomedical waste generation.	In co-ordination with DM&HOs and CBMWTFs inventory of HCFs was carried out. There are 9346 number of HCFs operating in the State
2.	Authorisation to all Health care facilities including non-bedded HCFs.	TSPCB has implemented online software application developed by NIC, Delhi for grant of BMW Authorisation to HCFs including Non-Bedded HCFs. Powers are delegated to Regional Officer and Zonal Officer to grant authorization to HCFs having below 50 beds.
3.	Facilitate setting-up adequate number of common Bio-Medical Waste Treatment Facilities (CBMWTFs) to cover entire state or all HCFs.	11 Common Bio Medical Waste Treatment Facilities (CBMWTFs) are operating for collection and safe disposal of Bio Medical Waste. More number of Hospitals are existing in the districts of Hyderabad, Rangareddy and Medchal-Malkajgiri. Four CBMWTFs are operating for these 3 districts for collection and safe disposal of Bio Medical Waste. Remaining 7 CBMWTFs are providing services to the HCFs located in remaining districts and two facilities have obtained CFE from the Board.
4.	Constitution of State Level Advisory Monitoring Committee and District Level Monitoring Committee.	State Advisory Committee was constituted vide Health Medical & Family welfare Department G.O.Rt.No.329, dt.15.04.2017. State Advisory Committee meetings are conducted as and when needed.

(34)

		District Level Monitoring Committee (DLMC) with District Collector as the Chairman and DM&HO as the Member Convener were constituted vide HM&FW department G.O.Ms. No.28, dt.16.01.2018. DLC meetings are conducted.
5.	Implementation status of Barcode system.	The Board has developed centralized "Online Bio-Medical Waste Manifest and Bar Code System" as per CPCB guidelines. Online tracking of BMW collection vehicles of CBMWTFs is also integrated in this software. All the 11 CBMWTFs are implementing Bar-coding system through the online application of the Board. HCFs have registered in the online Bar-coding Manifest application. 11 CBMWTFs are collecting BMW from their member HCFs using GPS fitted vehicles 71 Nos.
6.	Monitoring of Health Care Facilities other than hospitals/clinics such as veterinary Hospitals, Animal Houses, and AYUSH Hospitals etc.	Authorisations are granted to 10 Animal Houses, 141 Veterinary institutions. 6 AYUSH Hospitals have obtained authorization.

5.7 Follow-up on the Action Points of TSPCB pertaining to compliance of BMW Rules and NGT orders in Telangana State:

Action Point	Particular	Progress report of the State
1	Complete inventory of HCFs generating biomedical waste.	Inventory is complete
2	SPCB should ensure authorization to all non-bedded HCFs like clinics, laboratories, research institutes as well as veterinary hospitals etc. identified in inventory of HCFs within 3 months.	Telangana SPCB has taken up action to ensure that every HCF is authorized under BMW Rules, 2016. 9,297 Health care Facilities including non-bedded HCFs have covered under BMW Rules.
3(i)	Ensure adequate number of Common Facilities and to cover all HCFs in the state. [Also to ensure adequate number of Common Biomedical Waste Treatment Facilities]	At present 11 nos. of CBMWTFs operating in the state are adequate for treatment & disposal of biomedical waste. In light of COVID pandemic and increase in volumes of BMW Waste, three proponents were issued with in principle permission to setup new CBMWTFs for catering Hyderabad & surrounding Districts in addition to the existing 11

Action Point	Particular	Progress report of the State
		Facilities and two facilities have obtained CFE from the Board.
(ii)	Restriction of Deep Burial pits [should be permitted only if necessary and to ensure that they are constructed as per standards given under BMWM Rules, 2016].	Deep burial is not permitted in the State.
4	Constitution of State and District Advisory Committees	Complied & meetings were held.
5	Implement Barcode system in every HCF and CBMWTFs	11 CBMWTFs operating in the state have implemented Bar-coding system developed by the Board. All the HCFs have registered with the online system.
6	Monitoring of Healthcare Facilities other than hospitals/clinics-Veterinary Hospitals, Animal Houses, AYUSH Hospitals, blood banks, Pathological labs etc.	These HCFs have tie-up with CBMWTFs and registered with online software for disposal of BM Waste. Board Officials are monitoring HCFs, during processing of authorization applications.
7	Ensure availability of adequate infrastructure with SPCBs/PCBs to monitor compliance.	The Board is equipped with adequate laboratory facilities to test efficacy of treatment equipment for disinfection, compliance to emission and discharge norms by CBMTWFs and HCFs, except for analysis of Dioxins and Furan (Equipment for monitoring is available).
8(i)	Training and capacity Building of officials of Health Department and SPCBs	The Board conducted workshops at District level on "Bio-Medical Waste Management" to all the Stakeholders. Regular hands on training programs on compliance mechanism of BMW Rules are also conducted in all 33 Districts Head Half years to create awareness in management of Biomedical Waste. Stress was made on applying for authorization by all HCFs including veterinary institutes, ayush, clinics & labs. Awareness was created through the means of posters, short films, All India Radio, etc.
8(ii)	To ensure training and capacity Building of Healthcare workers in HCFs	The Board is conducting regular training programs to the HCFs through CBMWTFs with the Field officers of the Board. Officers are designated in Regional offices & Zonal Offices for

36

Action Point	Particular	Progress report of the State
		monitoring of HCFs and compliance of BMWTFs.
9	Installation of OCEMS by CBMWTFs as a tool for self-monitoring and compliance verification by SPCBs/PCCs.	All the 11 CBMWTFs have installed OCEMS and connected to CPCB & TSPCB server and Data transmission is being monitored.
10	Submission of Annual Reports to CPCB	Complied. Annual Reports are submitted within stipulated date of 04.08.2023.
11	To ensure compliance to standards by CBMWTFs	Monitoring of CBMWTFs is conducted regularly.
12	To monitor compliance of HCFs [for on-site segregation, pre-treatment of infectious waste-yellow, separate storage space for BMW and treatment of wastewater]	Officers are designated in Regional offices for monitoring of HCFs operating in the State.
13	District Magistrates to monitor compliance of BMW Management as per District Environmental Plan	District Level Monitoring Committees constituted for monitoring of compliance of BMW Rules are reviewing the implementation of District Environmental Plan.

- The Hon'ble NGT in OA No.180 of 2021, Orders dated:07.01.2022 issued certain directions for compliance to the Bio-Medical Waste Management (BMWM) Rules. The Hon'ble NGT also constituted committees at state and district levels for monitoring the status of implementation of BMWM Rules.
- In obedience to the orders dated:07.01.2022 of the Hon'ble NGT in the matter of O.A.No.180 of 2021, the State Level Committee was constituted with Officials for monitoring compliance of the BMWM Rules-2016 and amendments thereof vide order dated:06.05.2022. State level Committee reviewed the status of implementation of Rules in the state and as per approval, Action Taken Reports was submitted to CPCB.
- The SLMC meeting was conducted on 02.04.2024 in the chambers of Secretary, HM&FW to review on compliance of BMWM Rules, 2016 and the Hon'ble NGT directions in M.A.98 of 2022 of O.A.No.180/2021, minutes of the meeting was communicated to the Central Monitoring Committee and CPCB.
- The Action Taken Report of Telangana Pollution Control Board on Management of Bio-Medical Waste as per directions dated 23.01.2023 in Hon'ble NGT, New Delhi – MA.No.98/2022 in O.A.No.180/2021 in the format prescribed by the CPCB is submitted to CPCB vide letter dt:05.03.2024.

6. Status of compliance of Hazardous Waste (Management) Rules:

- The Ministry of Environment & Forests (MoEF&CC), Government of India notified Hazardous Waste Management Rules in the year 1989 for management of hazardous waste in the country.
- These Rules were amended from time to time and the MoEF&CC, GoI, vide notification dated 04.04.2016, notified latest Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.
- In the amended Rules focus is on the Reuse & Recycling of hazardous waste.
- The Telangana State is having one Integrated Common Treatment Storage & Disposal Facility (TSDF) for Hazardous Waste, namely M/s. Hyderabad Waste Management Project (HWMP) at Dundigal (V), Medchal-Malkajgiri District. The facility has
 - Incinerator of capacity 1.5 TPH
 - Engineered landfill facility
 - Pre-processing facility for preparing alternate fuel for cement industries.
- The Board has also permitted other five pre-processing facilities with a processing capacity of 2,25,000 TPA and presently four facilities are under operation.
- The Board has permitted 46 recyclers of hazardous waste with authorized capacity of 2,29,965 TPA.
- As per the Hazardous Waste annual report furnished to CPCB for the year 2020-21, the total number of hazardous waste generating industries in the State are 3179 and the following quantities of hazardous wastes is generated:

Recyclable Waste (TPA)	25956.80
Incinerable Waste (TPA)	6386.12
Utilisable waste (TPA)	221981.63
Landfillable Waste (TPA)	101955.58
Total:	356280.13

The Hon'ble NGT in the matter of OA No. 804 of 2017 filed by Rajiv Naryana & Anr. Vs. Union of India & Ors. vide order dt. 30.07.2018 constituted the Monitoring committee for Management. The Monitoring Committee submitted its report on Management of Hazardous Waste.

The Hon'ble NGT vide order dt 29.01.2021 disposed the matter directing the CPCB and SPCBs to comply with the recommendations of the Monitoring Committee.

38

7. Status of compliance of E-Waste (Management) Rules:

- The E-Waste (Management) Rules, 2022 came into force w.e.f. 1st April, 2023 in supersession of the E-Waste (Management) Rules, 2016.
- There are 19 Nos. of E-Waste Recycling units, and 2 refurbishing unit in the State of Telangana. The TSPCB has issued Consents to these units. The details are as follows:

E-WASTE RECYCLING UNITS :

S. No.	Name & Address	Permitted Capacity	CFO Validity
1.	M/s. Earth Sense Recycle Pvt., Ltd., Plot No.37 APIIC Industrial Park, Mankal (V), Maheswaram (M), Rangareddy District.	22,775 TPA	31.12.2024
2.	M/s. Z Enviro Industries Pvt., Ltd., Sy.No.106 & 107, Pulimamidi (V), Kandukur (M), Rangareddy District.	Dismantling & refurbishing - 20,000 TPA Recycling -10,000 TPA	30.06.2025
3.	M/s. Silicon Planet Recycling Pvt. Ltd., Sy.No.811/A, Ankireddypally (V) & Grampanchayat, Keesara (M), Medchal-Malkajgiri District.	1000 TPA	06.03.2027
4.	M/s. EnviroKare Recycling Solutions Pvt. Ltd., Sy. No. 402, Raikal (V), Farooqnagar (M), Rangareddy District.	2549 TPA	31.05.2026
5.	M/s. Green Enviro E Waste Recycling, Sy.No. 729, Pochampally (V), B. Pochampally (M), Yadadri Bhuvanagiri District	8740 TPA	30.04.2026
6.	M/s. Shreem Mythri E-Waste Recycling, Sy.No. 10/A2, 11/A3, 12/A2/3, 12/A3/1 & 12/A4, Narayanapur (V&M), Yadadri Bhuvanagiri District	3700 TPA	01.06.2027
7.	M/s. Elifecycle Management Private Limited., Sy.No.468, 470, 471 & 472, Theegapur, Kothur, Rangareddy District.	17820 TPA	15.12.2026
8.	M/s. Malpani Antenna Electronics Pvt. Ltd., Plot No. D4, Phase-I, IDA, Pashamailaram, Patancheru (M), Sangareddy District	493 TPA	10.08.2027
9.	M/s. Pure Earth Recyclers Private Limited, Sy. No.924, 994, Rudraram (V), Patancheruvu (M), Sangareddy District	5050 TPA	01.10.2027
10.	M/s. Green Wave Ewaste Recycling, Sy. No. 1880E, 1880EE, Nandigama (V&M), Rangareddy District.	5616 TPA	30.09.2027

11.	M/s. E Tech E Waste Recycling, Sy.No.1096, Nandigama (V&M), Rangareddy District	2304 TPA	31.10.2027
12.	M/s. Reboot Resources Private Limited (Unit-2), Sy.No.29, 30 & 31, Ramdasalle (V), Ibrahimpatnam (M), Rangareddy District	10699.20 TPA	25.01.2028
13.	M/s. Resustainability Reldan Refining Private Ltd., Sy. No. 684/1, Dundigal (V), Quthubullapur (M), Medchal-Malkajgiri District	13572 TPA	28.02.2028
14.	M/s. Recytronics Waste Solutions LLP, Sy.No.96/Part/C, Patelguda, Mangalpalle (V), Ibrahimpatnam (M), Rangareddy District.	1000.08 TPA	30.06.2028
15.	M/s. Renavart Recyclers India Private Limited, Sy.No. 183, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	1,476 TPA	31.10.2028
16.	M/s. Silicon Planet Recycling Pvt. Ltd., U-II Sy.No. 247 & 248, Thumkunta (V), Bommalaramaram (M), Yadadri Bhuvanagiri District	756 TPA	31.10.2028
17	M/s. Enviropro Sustainability Solutions Private Limited, Sy. No. 159U, No. 8-155AA/A1,Kothur (V), Kothur (M), Rangareddy District	1152 TPA	31.01.2028
18	M/s. Cynosure Recycling Pvt. Ltd., Sy.No.3/LU/1,3/RU,3/LU,303/AA, Kethireddipalle (V), Balanagar (M), Mahabubnagar District	2016 TPA	31.01.2029
19	M/s. Kamal Electronics Refurbishing of E-waste Solutions, Sy No: 227/LU, 227/E1, 227/E2, 227/E/2/1, Atmakur (V), Sadasivpet (M), Sangareddy District.	2686 TPA	31.05.2028
	Total	1,33,404 TPA	

E-WASTE REFURBISHING UNITS :

S. No.	Name & Address	Permitted Capacity	CFO Validity
1.	M/s Earth Sense Recycle Pvt. Ltd., (U-II) H No 7-2/4, B V Rao Complex, Chattanpalle (V), Farooqnagar (M), Rangareddy District.	1080 TPA	05.12.2027
2.	M/s. Envirokare Recycling Solutions Pvt Limited Unit II, Sy No 475, Elkatta(V), Farooqnagar(M), Rangareddy District	7200 TPA	31.05.2028
	Total	8280 TPA	

40

Extended Producer Responsibility:

- Every producer of Electrical and Electronic Equipments (EEEs) listed in Schedule-I have to obtain EPR (Extended Producer Responsibility) Registration Certificate from the Central Pollution Control Board (CPCB).
 - The producers shall have arrangements with authorised recyclers either individually or collectively or through a Producer Responsibility Organisation (PRO) or E-Waste Exchange system as per EPR Plan which is approved/ authorised by CPCB.
 - The CPCB has issued EPR Authorizations to 16 Nos. of Recyclers in the State.
- The TSPCB carried out Inventorization in the State of Telangana through M/s EPTRI in the year 2016.
- As per the Inventorization report, the projection for E-Waste generation in HMDA for five years (in Metric Tons) is as follows:

2017-18	2018-19	2019-20	2020-21	2021-22
33,425.3	37,456.6	40,230.5	44,945.2	50,335.6

- As per the Annual Report 2022-23, the total E-Waste processed by the authorised recyclers and dismantlers is 74,338.969 Metric Tons.

7.1 Compliance of Hon'ble NGT Order in OA No. 512 of 2018:

The Hon'ble NGT disposed the case vide order dt. 15.01.2021 directing to take further steps for scientific enforcement of EWMR and to focus on the following major areas:

- Enforcement of EWM Rules,
- Implementation of authorization regime,
- Implementation of EPR regime,
- Bridging the gap between collection target and collection,
- Enhancing the installed dismantled capacity to match the e-waste generation,
- Implementation of environmental compensation regime,
- Constant Vigilance and monitoring,
- Creation of awareness amongst masses and collectors / handlers / dismantlers / recyclers.

The compliance status on the action plan submitted by CPCB to the Hon'ble NGT in OA No. 512 of 2018 is as follows:

S. No.	Challenges/Activities	Stakeholder responsible for implementation	Action	Status of implementation
1	Inventorization of E-waste generation	SPCBs/PCCs	SPCBs /PCCs to complete this activity within one year.	Inventorization of E-Waste in the State of Telangana was carried out through M/s. EPTRI, Hyderabad in the year 2016.
2	Identification of Producers who have not registered at E-waste EPR Portal	CPCB, Custom Department, Ministry of Commerce and Ministry of Electronics & Telecommunication	This is a continuous activity for which support of SPCBs / PCCs / Custom Department / Ministry of Commerce, Ministry of Electronics and Telecommunication is required.	--
3	Verification of facilities of recyclers for their infrastructure and records	SPCBs / PCCs / CPCB	This is a continuous activity. All the registered recyclers will be verified per year.	The Telangana PCB has issued Consents to 19 Recycling units. These units are being inspected on regular basis to verify compliance. The Regional Offices of Telangana PCB are also conducting random surprise inspections.
4	Checking of informal trading, dismantling, and recycling of waste	SPCBs/PCCs/ District Administration	SPCBs/PCCs in coordination with District Administration has to carry out quarterly drive for checking of this activity.	The Hon'ble NGT orders communicated to all the District Collectors and the Board is coordinating with District

(42)

				<p>Administration for checking of informal trading, Dismantling & Recycling of E-Waste.</p> <p>Surprise inspections being conducted to verify illegal dismantling, and recycling of E-waste.</p> <p>The Board has made a process of surveillance of e-waste across the State. Surprise Inspections are being conducted by the Regional Offices of the Board to identify / verify on informal E-Waste dismantling & Recycling activities.</p> <p>The Board also opened public interface through telephone through Toll free number; Public Grievance or Janavani Kalushya Nivarani Mobile App / Web Portal in the TGPCB website.</p>
5	Facilitate collection and disposal of e-waste	SPCBs/PCCs/ District Administration/ CPCB	State Government to formulate mechanism for collection and for incentivizing setting up of recycling facilities.	The Government of Telangana has introduced E-waste Management Policy, 2017 by giving incentives for setting up of E-waste Recycling facilities.

6	Governance frame work for monitoring compliance	SPCBs/PCCs/ District Administration/ CPCB	Monitoring to be ensured at city/district and state levels for which nodal officers (State Environmental Secretary, District Collector, CMD/Commissioners) to be designated.	The Telangana PCB has designated Nodal Officers at District levels and State level to ensure monitoring of compliance.
7	Capacity building at district/State/CPCB level	SPCBs/PCCs/ District Administration /CPCB	Special workshops to educate functionaries in Government / NGOs be run over one year.	The E-Waste dismantlers & recyclers are directed to conduct awareness programmes. The District Level officers are being sensitized about the E-waste Rules during the review meetings conducted by the District Collectors on NGT issues.
8	IEC plan be firmed up and executed	SPCBs/PCCs/ District Administration /CPCB	State Government to firm up IEC plan for educating public at large about the system of collection, incentive structure and facilities for recycling. The IEC Plan to be executed over one year.	The Telangana PCB has conducted the following Training Programmes to the stake holders Departments: a. E-waste awareness program conducted on 09.12.2022 at Head Office, Hyderabad. b. Telangana PCB has conducted mass awareness through seminars and awareness programs in

(44)

				colleges and schools. A total of 14 No's of programs have been conducted in the month of November and December, 2023.
9	Strengthen system of enforcement	SPCBs/PCCs/ District Administration/ CPCB	Quarterly review of violations and enforcement actions at city/district/state level and quarterly reports to be filed with CPCB.	The E-waste facilities are being inspected on regular basis to verify compliance. The CPCB is regularly reviewing the action taken on Half yearly basis.

Part II: Compliance to Hon'ble NGT order dated 15.01.2021

S. No.	Direction given	Status of implementation
1	All the State PCBs/PCCs need to identify the hotspots by constant vigil and to coordinate with the District Administration at local levels to prevent damage to the environment and public health and meaningful enforcement of rule of law. The E-waste needs to be shifted to the nearest TSDFs for safe disposal. Dismantlers and recyclers may be located in the conforming areas and provided with proper infrastructure facilities.	There is no identified hotspot within State, where major environmental damage is being done due to un scientific treatment of E waste. However, Telangana PCB is keeping a close vigil with the help of District administration.
2	We also direct the acceptance of recommendations of the Oversight Committee for the State of UP. We record statement of learned counsel for the State PCB for TSDF at Amroha will be functional by 01.03.2021. The State PCB may ensure in setting up of TSDF and its operationalization CPCB guidelines are duly followed. The e-waste on the bank of River Ramganga may be duly shifted in an environmentally sound manner. Banks of river Ramganga should be cleaned and no deposition of E-waste/black powder observed.	Related to UPPCB only

3.	DPCC may continue further efforts in coordination with the concerned Authorities including Delhi Police and East Delhi Municipal Corporation. It is not enough for the DPCC to be content by simply giving directions to other statutory authorities instead of coordinating with them to ensure compliance. Dismantlers and recyclers may be located in the conforming areas and provided with proper infrastructure facilities.	Related to DPCC only
----	---	----------------------

Part: III ATR on CPCB's directions

Directions dated 06.09.2022

S.No	Direction given	Status of implementation
1	To set up robust mechanism of surveillance for addressing the issue of illegal/informal processing of e-waste in their jurisdiction.	The Board has made a process of surveillance of e-waste across the state. The Regional Offices keep a close watch. The Board also opened public interface through telephone help line, website and app, so that anybody can report an illegal activity.
2	To carry out random inspections for auditing of authorized e-waste dismantling and recycling units as per transparent procedure established for such randomized selection of Units approved at the level of Chairman, SPCBs/PCCs for assessing the material balance in terms of quantity of e-waste collected, quantity of e-waste Dismantled / recycled vis a vis quantity reported so as to ascertain leakage of e-waste to informal sector, for checking quantities of different materials produced such as precious/semi-precious and useful metal from e-waste and co-relating it with GST paid, for checking availability of adequate dismantling and recycling facilities and ensuring capacity in line with guidelines of CPCB. SPCB/PCCs to ensure transparency in selection of units for random inspection.	Physical verification is under progress.
3	To carry out random monitoring and compliance of EPR Authorization of EPR Authorized Producers selected as per transparent procedure established for such	In Telangana, 16 no. of E-Waste Recycling Units have obtained EPR Registration from CPCB out of 19 units.

(46)

	randomized selection of Units approved at the level of Chairman, SPCBs/PCCs with focus on verification of collection targets.	The Board is pursuing the remaining 3 units to obtain EPR Registration.
4	To implement Action Plan issued in the matter of OA No. 512 of 2018 in Hon'ble NGT (PB) for enforcement of E-Waste (Management) Rules, 2016 with focus on action points related to informal trading, dismantling, and recycling of e-waste, Producer's systems for collection & channelization, quantity of e-waste collected towards fulfillment of collection target and submit reports quarterly on the outcome. Copy of Action Plan is enclosed;	<p>The Hon'ble NGT orders communicated to all the District Collectors and the Board is coordinating with District Administration for checking of informal trading, Dismantling & Recycling of E-Waste.</p> <p>The Board has made a process of surveillance of e-waste across the State. Surprise Inspections are being conducted by the Regional Offices of the Board to identify / verify on informal E-Waste dismantling & Recycling activities.</p> <p>The Board also opened public interface through telephone through Toll free number; Public Grievance or Janavani Kalushya Nivarani Mobile App / Web Portal in the TGPCB website.</p>
5	To carry out awareness programme for the stakeholders as per the provisions of E-Waste (Management) Rules, 2016 and to bring informal sector to formal sector through awareness drives, IEC campaign, print media etc. on regular basis.	<p>The Telangana PCB has conducted the following Training Programmes to the stake holders Departments:</p> <ol style="list-style-type: none"> E-waste awareness program conducted on 09.12.2022 at Head Office, Hyderabad. Telangana PCB has conducted mass awareness through seminars and awareness programs in colleges and schools. <p>A total of 14 No's of programs have being conducted in the month of November and December, 2023.</p>
6	The above referred actions to be treated as continuous activity and be performed on regular basis.	The Board undertakes the above activities on a regular basis.

Directions dated 30.01.2024

S.No	Direction	Compliance status
1	To provide the updated list of entities engaged in the generation, recycling & refurbishing of E-Wastes (Producers, Importers, Recyclers and Refurbishers) and ensure their on boarding on the E-Waste EPR Portal of CPCB(Enclose List)	Current list of Recyclers and Refurbishers in the State of Telangana is provided above.
2	To issue notice to all such entities who are operating without registration, followed by closure of such entities (Enclose Copy)	The Telangana PCB issued directions to all its Regional Officers to issue notice vide order dt. 23.02.2024 to all such entities who are operating without registration. The ROs were instructed to take necessary action including closure of such entities.
3	To immediately physically verify the facilities of E-Waste Recyclers and Refurbishers in the State/UT in terms of various details such as its GPS location, GPS tagged photos/videos, waste category as raw material (EEE code wise), installed plant & machinery and their actual production capacity, capability, etc. as submitted on E-Waste EPR Portal (Enclose details)	Under process The E-waste facilities are being inspected on regular basis to verify compliance.
4	To take action against such Recyclers and Refurbishers who have uploaded their details falsely or not correctly on the EPR Portal as per verification as at point (c) above and to recommend CPCB immediately for correcting details on the EPR portal so as to ensure that no false EPR Certificate is being generated in the State/UT. Further, necessary changes be also done in the CTO accordingly and be informed to CPCB(Enclose details)	Under process
5	To carry out drives for identifying informal / illegal E-waste recyclers / refurbishers including clusters/areas where such illegal recyclers / refurbishers are operating and	The Telangana PCB issued directions to all its Regional Officers vide order dt. 23.02.2024 to carry out drives for identifying informal / illegal E- waste

(48)

	to close such informal recycling / refurbishing units immediately (Enclose details)	recyclers / refurbishers including clusters / areas where such illegal recyclers / refurbishers are operating and refer the cases to the Task Force for Legal Hearing and subsequent action by the Task Force, including closure of such informal recycling / refurbishers units immediately.
6	To facilitate the transformation of such informal/illegal E-waste recyclers / refurbishers into formal recyclers / refurbishers and consent mechanism by way of providing necessary technical support, hand holding, integrating with schemes in the SPCB/PCC, etc.;	The Telangana PCB has not yet identified any such informal / illegal E-waste recyclers / refurbishers in the State.
7	To also issue advertisements in the newspapers in vernacular language for immediately closing of illegal E-waste recycling/refurbishing operations by the operators who do not have consent to operate, including for the common public to inform the same, if any, to SPCB/PCC and take actions as at point (e) and point (f) above (Enclose details)	Public Notice in the form of advertisement is issued in the leading vernacular language News Papers (3 Nos) and in English Newspapers(2 Nos) on 26.06.2024.

8. Status of compliance with directions of the NGT passed in O.A.No.673 of 2018, dated 20.09.2018 in the matter of news item published in "The Hindu" authored by Sri Jacob Koshy, titled "more river stretches are now critically polluted".

8.1 CPCB has identified the following river stretches of Telangana State based on the BOD levels and priority criteria for restoration of river quality.

S. No.	River	Stretch	PRS_2018		PRS_2022		Remark
			Priority	BOD (mg/l)	Priority	BOD (mg/l)	
1	Musi	Hyderabad to Nalagonda	I	4.0 – 60.0	I	66.0	Bapughat to Rudravelly, Kasaniguda to Valigonda
2	Manjeera	Gowdicharla to Nakkavagu	II	5.0-26.0	V	6.0	Sangareddy to Gowdicharla
3	Nakkavagu	Gandilachapet to Sevalal	II	26.0	III	11.0	Along Bchugudem
4	Karakavagu	Along Palwancha	III	18.0	V	4.0	-
5	Maner	Warangal to Somanapalli	III	6.0-20.0	III	16.0	Karimnagar to Somanapalli
6	Godavari	Basar to Khammam	IV	4.0-9.0	II	24.0	Along Basara, Mancherial to Ramagundam, Along Kalehwaram, along Kamalapur, along Bhadrachalam
7	Kinnersani	Along Palwancha	IV	10.0	V	6.0	Along Khammam
8	Krishna	Thangadigi to Wadapally	V	5.0-6.0	V	3.2	Along Wadapally
9	Munneru	Along Khammam	-	-	V	6.0	New River

50

8.2 Compliance of the Hon'ble NGT order dt.14.02.2020:

The Hon'ble NGT directed the following:

- Interim measures for phyto-remediation / bio-remediation etc., for 100% sewage to reduce pollution load on recipient water bodies by 31.03.2020.
- Untreated / raw sewage discharged into water bodies needs to be stopped. Commencement of STPs shall be taken up by 31.03.2020 and commissioned by 31.03.2021.

➤ The Compliance of the action plan and the Hon'ble NGT directions as on 31.12.2021 are as follows:

Action Points	Compliance status
Interim measures for phyto-remediation / bio-remediation etc., for 100% sewage to reduce pollution load on recipient water bodies.	<p>In-Situ Remediation:</p> <p>The NEERI has prepared DPRs for In-situ remediation for 5 drains and for one drain at Kokapet was awarded to NEERI. However, works could not commence. HMWSSB is constructing 27 STPs near all most all the drains by adopting decentralized approach.</p> <p>ii) Feecal Sludge Septage Management(FSSM) as interim measure:</p> <p>Existing facilities:</p> <ul style="list-style-type: none"> • Co Treatment Facilities: 7 nos with 70KLD facility in the a. Priority -I stretch (1. Amberpet, 2. Nallacheruvu, 3. Peddacheruvu, 4. Miralam, 5. Khajaguda 6. Nanakramguda and 7. Nagole) • FSTPs: <p>One number with 40KLD capacity at Nalla Cheruvu in Priority-I stretch</p> <p>39 FSTPs have been established on Priority stretch III-V with 940 KLD capacity. The details are leeja, Gadwal, Mahabubnagar, Narayanpet, Siddipet, Gajwel, Kamareddy, Nizamabad, Medchal, Boduppall, Shadnagar, Peerzadiguda, Meerpet, Badangpet, Dubbaka, Nalgonda, Bhongir, Suryapet, Jangaon, Ramagundam, Adilabad, Korutla, Nirmal, Jagityal, Metpally, Bhainsa, Khammam, Yellandu, Bhupalapally, Adibhatla, Narsingi, Dundigal, Ghatkesar, Wardannapet, Kothapally, Chennur, Kyathanpally, Khanapur, Luxettipet.</p>

Action Points	Compliance status
	<p>Under Construction:</p> <ul style="list-style-type: none"> • Co-Treatment Facilities: 1 no with 10KLD facility in the Priority –I stretch at Khajikunta • Feecal Sludge Treatment facilities on Priority stretch III-V: <ul style="list-style-type: none"> ➤ Tenders have been invited in 68 ULBs with overall 495 KLD capacity with a project cost of Rs.177.00 Crs. Four Concessionaries are working in 7 different packages. All administrative approvals, LOAs, agreements and proceedings are completed. 64 Nos as detailed below: <p><i>Nagarkurnool, Kalwakurthy, Achampet, Kollapur, Wanaparthy, Husnabad, Banswada, Bodhan, Armoor, Sadashivpet, Tandur, Ibrahimpatnam, Miryalaguda, Kodada, Peddapalli, Vemulawada, Kaghaznagar, Bellampalli, Mandamarri, Karimnagar, Kothagudem, Manuguru, Palwancha, Jammikunta, Huzurabad, Parkal, Madhira, Thumkunta, Jawaharnagar, Dhammaiguda, Gundlapochampally, Nagaram, Pocharam, Nizampet, Parigi, Atmakur, Amarchinta, Waddepalli, Bhootpur, Pebbair, Tellapur, Yellareddy, Narayankhed, Narsapur, Ramayanpet, Thooprana, Bollaram, Bandlaguda Jagir, Shamshabad, Turkayamjyal, Tukuguda, Amangal, Chandur, Haliya Nandikonda, Mothkur, Yadagirigutta, Choppadandi, Sulthanabad, Thorrur, Marripeda, Wyra, Dornakal, Raikal.</i></p>
<p>Commencement of STPs shall be taken up by 31.03.2020 and commissioned by 31.03.2021</p>	<p>Details of existing STP in the State: A total of 50 STPs with capacity of 1273.1 MLD are under operation. Details are placed at Annex-II.</p> <p>Details of under construction STPs: 27 STPs (1105.46 MLD) in the State and complete details are placed as <i>Annex-II</i> and the gist of which is as follows:</p> <ul style="list-style-type: none"> ○ Polluted River Stretches: Works under progress for construction of STPs in HAM model for balance 18 STPs (926.5 MLD) under Priority-I and Priority-II. ○ Other than Polluted River Stretches: 9 STPs with a capacity of 178.96 MLD are under different stages. <p>Details of proposed STPs in the State: Details of proposed STPs in the State: Total 141 STPs with a capacity of 965.8 MLD details are placed at Annex-III.</p> <ul style="list-style-type: none"> • 10 STPs with a capacity of 340.5 MLD (by HMWSSB) under Priority-II stretch through HAM mode is in the process of administrative sanction.

52

Action Points	Compliance status
	<p>I. <u>Details of STPs proposed in the State (Outside ORR limits) under Polluted River Stretches:</u></p> <ul style="list-style-type: none"> ▪ Total 131 No. of STP's of capacity 625.3 MLD in 110 ULB's are proposed to be taken up by the PH&ME Department.

The Hon'ble NGT vide order dt. 29.06.2020 directed the following :

- The monitoring is expected with reference to ensuring that no pollution is discharged in water bodies and any violation by local bodies or private persons are dealt with as per mandate of law as laid down in orders of the Hon'ble Supreme Court and this Tribunal without any deviation from timelines.
- Every State/UT in the first instance must ensure that at least one polluted river stretch in each category is restored so as to meet all water quality standards upto bathing level. This may serve as a model for restoring the remaining stretches.

The Action plan for treating the sewage entering the water bodies is under implementation.

Sewage Management

Overall status of the State:

- I. Total Population: Urban Population & Rural Population separately : 3.9 crores
- II. Estimated Sewage Generation (MLD) : 2750
- III. Details of Sewage Treatment Plants(STPs):
 - Existing no. of STPs and Treatment Capacity (in MLD) : 50 Nos
(1273.1MLD) 34 nos. (1105.3 MLD) with in GHMC under Priority- I&II + 16 nos.
(167.80 MLD) other ULBs
 - 165.5 MLD under trial run
 - MLD of sewage being treated through Alternate technology: Nil
 - Gap in Treatment Capacity : 1476.9 MLD
 - No. of Operational STPs : 50 Nos. (4 in trial run)
 - No. of Complying STPs : 44 Nos. (6 STPs
commenced recently and need to be evaluated)
 - No. of Non-complying STPs : Nil

Details of each existing STP in the State: Details are placed at **Annex-IV**

- 1.0 All the existing STPs within GHMC area are under MoM with single agency of M/s. Ramky Infrastructures Ltd., Hyderabad for a period of 5 years comprehensive MoM contract. To have real- time monitoring of plants performance and to ensure the treated effluent parameters are as per standards of TGPCB / CPCP/CPHEEO, the Online Continuous Effluent Monitoring System (OCEMS) is installed at all STPS and being monitored through online system and also a Third Party agency is engaged to evaluate the performance and functioning of STPs regularly apart from quality tests by TGPCB / EPTRI on a monthly basis.
- 2.0 In order to achieve 100% sewage treatment within HMWSSB's jurisdiction (Hyderabad city) and to prevent sewage pollution to water bodies / river Musi at Hyderabad and in compliance to the orders dated: 29.09.2022 of Hon'ble NGT in OA No.606/2018, the Government of Telangana has accorded administrative sanction for construction of 31 new STPs of 1259.50 MLD capacity at a cost of Rs.3866.21 Crores vide GO Rt.No.374 of MA&UD Dept, dt: 11.09.2020 & G.O.Rt.No.669,MA&UD (Engg.2) Dept., dated:22.09.2021.
- 3.0 As far as implementation of the above is concerned, HMWSSB has invited the eTenders for the above STPs under Hybrid Annuity Mode of contract as approved by the Government with 60% investment by agency and 40% by State Government and entrusted the works in 3 packages to the agencies with the approval of Commissionrate of Tenders (COT) and Government of Telangana. The list of STPS taken up in 3 Packages is appended as **Annexure-III**.
- 4.0 **Achievement of 100% sewage treatment in Hyderabad City:** As per the Hon'ble NGT directions, the Government of Telangana supported the HMWSSB to formulate the Comprehensive Sewerage Master Plan (CSMP) and also provided administrative sanction for an amount of Rs.3866.21 Crores for construction of 1259.50 MLD capacity new STPs. As such the efforts put in by the Government of Telangana and HMWSSB (implementing agency) on liquid waste management at Hyderabad City is to be considered as compliance to the full extent.
- 5.0 In addition to the above STP's, HMWSSB has also set up FSTP (Fecal) of 40 KLD capacity at Nallacheruvu, Uppal and is in operation.

(54)

Septage management in Rural areas

S. No	Financial Year	IHHLs		Community Sanitary Complex (CSC)		SLWM Activities Expenditure (in Crores)	School & Anganwadi Toilets Expenditure (in Crores)	Total Expenditure (in Crores)	Magic Soak Pits		
		No. of IHHLs Completed	Expenditure (in Crores)	No. of CSC Completed	Expenditure (in Crores)				In Progress	Completed works	Expenditure (Rs in Crores)
1	2018-19	44505	809.38	0	0	0	0	809.38		76357	22.54
2	2019-20	57323	383.32	0	0	0	0.41	383.73		263964	70.13
3	2020-21	15065	46.94	0	0.15	2.81	0	49.9		194674	76.59
4	2021-22	1148	0	11	0.20	0	0	0.2		52601	27.19
5	2022-23	140	16.95	26	0.54	0	0	17.49		0	0
Total		118182	1256.59	37	0.89	2.81	0.41	1260.70	0	587596	196.45

IV. Reuse of Treated Water: Govt. of Telangana has released a policy for reuse of the treated water

Quantity of Sewage Generation upto ORR (in MLD)	Treatment capacity (in MLD)	Current Gap in treatment (in MLD)	Utilization of treated sewage in		
			Agriculture / Horticulture Purpose	Industrial Purpose	Any other purpose
1950 MLD (F.Y. 2021)	772.5 MLD	1178 MLD	Yes The treated waste water is also being used for agriculture purpose along the Musi River	2 MLM of treated water is recycled	Gardening at Shilparamam, watering the plantations in medians of the roads and Construction & Demolition waste processing units.

- a. So far 66.5 MLD treated waste water has been reused.
- b. HMWSSB has engaged a consultant for demand assessment and identification of the potential users for reuse of treated waste water from the existing & proposed STPs and preparation of detailed project report is in progress.

- c. HMWSSB has organized workshops with various stake holders for creating awareness on utilizing the treated waste water from existing STPs and identification of potential users.

The following are submitted for kind perusal with regards to the sewage and solid waste management in the state.

Sewage Management:

a. Status of STP in MLD

Priority stretch	Capacity of STPs (in MLD) created and proposed along with related expenditures (in Crores)									
	September 2022 to March-2024		Completed from April to June- 2024		Additional capacity from July to Dec.,24		Total capacity created from September 2022 to Dec-2024		To be completed from Jan – 2025 onwards	
	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount
PI & PII	180	360	483	966	533	1066	1196	2392	-	-
PIII to PV	35.05	70.10	0	0	245.21	490.42	280.26	560.52	365.74	731.48
Total:	215.05	430.1	483	966	778.21	1556.42	1476.26	2952.52	365.74	731.48

Bio-mining: as per the on ground physical re-assessment, the total legacy waste for bio-mining is 38.46 Lakh MT against an estimate of 59 Lakh MT

Description	Quantity of solid waste (in MMT) processed and proposed along with related expenditures (in Crores)									
	from Sept., 2022 to Mar., 2024		to be completed from April to June - 2024		to be completed from July to Dec., 2024		Total Targeted Quantity from Sept., 2022 to Dec., 2024		Quantity to be completed from Jan., 2025 onwards (upto June 2025)	
	Qty	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount	Qty.	Amount
PIII to PV	7.9	23.70	12.0	36.00	16.16	48.48	36.06	108.18	2.4	7.20

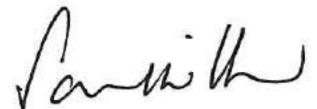
It is to humbly submit that, the Hon'ble NGT has issued directions to Government of Telangana for creation of the ring fenced account for depositing Rs.3800 Crores towards compensation for taking up the works pertaining to the MSW and Sewage management in the state. The following is submitted for kind consideration.

(56)

Though amount was not deposited in separate Ring Fenced Account, the following administrative sanctions for compliance of the Hon'ble NGT orders were issued prior to the Hon'ble NGT order and also subsequent to the orders as detailed below:

- a. An amount of Rs.3866 crores is issued for construction of STP of capacity 1259.5 MLD in the GHMC area, of which so far 698.05 MLD (13960.01 Crores) is completed and the remaining 778.21 MLD (Rs.1556.42 Crores) to be completed by December 2024.
- b. PHED has administrative sanction under SBM 2.0 for construction of the STPs of capacity 387.70 MLD and proposals for using the central share as VGF to implement the project under Hybrid Annuity Mode (HAM) are under progress.
- c. Bio-mining of the legacy dumpsites are under progress, so far 19.9 MMT (Rs.59.7 Crores) is completed and remaining to be completed by June 2025.
- d. To bridge the gap in MSW processing facility, tenders finalized and LoA issue for establishment of 2961 TPD is under progress.
- e. Further, it is to submit that the Honble NGT in the hearing held on 21.12.2023 has imposed cost of Rs.50,000/- upon the State of Telangana which was deposited in the ring-fenced account on 30-01-2024

The state is committed towards ensuring 100% Sewage and Solid Waste management.



Chief Secretary
Government of Telangana

CHIEF SECRETARY
Govt. of Telangana,
Telangana Secretariat,
Hyderabad-500 022.

Annexure-I

Details of Solid Waste Management facilities of 141 ULBs of Telangana

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
1	Adilabad	90	43.5	19	0	46.5	5	66
2	Kothagudem	50	27.5	8	0	22.5	5	37
3	Manuguru	15	8.25	7	0	6.75	5	3
4	Palvancha	40	16.5	5	0	23.5	5	30
5	Yellandu	15	8.25	3	0	6.75	1	11
6	Dharmapuri	10	5.5	5	0	4.5	5	0
7	Jagityal	70	38.5	34	0	31.5	30	6
8	Korutla	30	16.5	13	0	13.5	5	12
9	Metpalli	25	13.75	11	0	11.25	10	4
10	Raikal	10	5.5	5	0	4.5	3.5	1.5
11	Jangaon	25	13.75	5	0	11.25	5	15
12	Bhupalpally	25	13.75	5.5	0	11.25	2.5	17
13	Alampur	5	2.75	1	0	2.25	1	3
14	Gadwal	30	16.5	1	0	13.5	1	28
15	leeja	15	8.25	5	0	6.75	5	5
16	Waddepalle	7.25	5	4	0	2.25	1.5	1.75
17	Banswada	15	8.25	1	0	6.75	1	13
18	Kamareddy	70	38.5	10	0	31.5	5	55
19	Yellareddy	10	5.5	6	0	4.5	3	1
20	Choppandandi	10	5.5	4.5	0	4.5	4	1.5
21	Huzurabad	20	11	5	0	9	5	10
22	Jammikunta	20	11	4	0	9	4	12
23	Karimnagar Mpl Corpn	198.5	102	25	0	96.5	10	163.5
24	Kothapally	5	2.75	5	0	2.25	1.25	-1.25
25	Khammam Mpl Corpn	192.25	97.75	15	0	94.5	15	162.25
26	Madhira	15	8.25	1	0	6.75	1	13

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
27	Sattupalli	15	8.25	5.5	0	6.75	5	4.5
28	Wyra	15	8.25	5	0	6.75	5	5
29	Kagaznagar	25	13.75	5.5	0	11.25	5	14.5
30	Bhoorthpur	5	2.75	1.5	0	2.25	1	2.5
31	Jadcherla	25	13.75	7.5	0	11.25	5	12.5
32	Mahaboobnagar	150	76	35	0	74	30	85
33	Dornakal	5	3	1	0	2	1	3
34	Mahabubabad	25	13.75	1.5	0	11.25	1	22.5
35	Maripeda	10	5.5	2.5	0	4.5	2	5.5
36	Thorrur	10	5.5	3	0	4.5	2	5
37	Bellampally	25	13.75	5	0	11.25	5	15
38	Chennur	15	8.25	1	0	6.75	1	13
39	Kyathanpally	15	8.25	1	0	6.75	1	13
40	Luxettipet	15	8.25	1	0	6.75	1	13
41	Mancherla	50	27.5	8	0	22.5	5	37
42	Mandamarri	20	11	1.5	0	9	1	17.5
43	Naspur	30	16.5	1	0	13.5	1	28
44	Medak	20	11	11	0	9	5	4
45	Narsapur	10	5.5	2	0	4.5	2	6
46	Ramayampet	10	5.5	2	0	4.5	2	6
47	Thoopran	10	5.5	3	0	4.5	2	5
48	Boduppall Corpn	20	11	11	0	9	9	0
49	Dhammaiguda	29.5	25	25	0	4.5	4.5	0
50	Dundigal	20	11	11	0	9	8	1
51	Ghatkesar	15	8.25	5.5	0	6.75	6.75	2.75
52	Gundlapochampally	6	2.75	2.75	0	3.25	1.5	1.75
53	Jawaharnagar Corpn	40	20	20	0	20	20	0
54	Kompally	30	15	15	0	15	10	5

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradable			Non Bio Degradable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
55	Medchal	24	15	15	0	9	8	1
56	Nagaram	15	8.25	8.2	0	6.75	6.75	0.05
57	Nizampet Corpn	49	40	40	0	9	9	0
58	Peerzadiguda Corpn	30	15	15	0	15	15	0
59	pocharam	15	8.25	8.25	0	6.75	6.75	0
60	Thumkunta	15	8.25	8.25	0	6.75	5	1.75
61	Atchampet	15	8.25	2	0	6.75	2	11
62	Kalwakurthy	15	8.25	4	0	6.75	5	6
63	Kollapur	15	8.25	2	0	6.75	5	8
64	Nagarkurnool	20	11	4.5	0	9	4	11.5
65	Chandur	5	2.75	2	0	2.25	2	1
66	Chityal	5	2.75	2	0	2.25	2	1
67	Devarakonda	15	8.25	5	0	6.75	2	8
68	Haliya	10	5.5	1	0	4.5	1	8
69	Miryalguda	70	38.5	9	0	31.5	5	56
70	Nakrekal	15	8.25	5	0	6.75	5	5
71	Nalgonda	100	55	45	0	45	5	50
72	Nandikonda	10	5.5	2.5	0	4.5	2	5.5
73	Kosgi	10	5.5	1	0	4.5	1	8
74	Makthal	15	8.25	1	0	6.75	1	13
75	Narayanapet	20	11	20	0	9	5	-5
76	Bhainsa	20	11	4	0	9	4	12
77	Khanapur	10	5.5	2.5	0	4.5	3.5	4
78	Nirmal	50	27.5	23	0	22.5	10	17
79	Armur	25	13.75	5	0	11.25	5	15
80	Bheemgal	10	5.5	1	0	4.5	1	8
81	Bodhan	50	27.5	8	0	22.5	6	36
82	Nizamabad Mpl Corpn	220	137.5	12	0	82.5	15	193
83	Manthani	10	5.5	2.5	0	4.5	2	5.5

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generati on (TPD)	Processi ng - Compos t (TPD)	Processi ng - Bio Gas (TPD)	Dry waste Generat ed (TPD)	Dry waste process ed (TPD)	
		A	B	C	D	E	F	G = (A-C-D-F)
84	Peddapalli	20	11	8	0	9	8	4
85	Ramagundam Mpl Corpn	150	82.5	22.5	0	67.5	10	117.5
86	Sulthanabad	10	5.5	1	0	4.5	1	8
87	Sircilla	50	27.5	13	1	22.5	5	31
88	Vemulavada	20	11	4	0	9	4	12
89	Adibatla	10	5.5	5.5	0	4.5	4.5	0
90	Amangal	15	8.25	3	0	6.75	3	9
91	Badangpet	40	25	25	0	15	15	0
92	Bandlaguda Jagir	15	8.25	8.25	0	6.75	5	1.75
93	Ibrahimpatnam	15	8.25	5	0	6.75	5	5
94	Jalpally	25	13.75	13.75	0	11.25	10	1.25
95	Kothur	5	2.75	2.5	0	2.25	1	1.5
96	Manikonda	35.5	25.5	20	0	10	10	5.5
97	Meerpet Mpl Corpn	50	27.5	18	0	22.5	20	12
98	Narsingi	30	15	15	0	15	10	5
99	Pedda Amberpet	15	8.25	2	0	6.75	5	8
100	Shadnagar	25	13.75	12	0	11.25	5	8
101	Shamshabad	20	11	3.45	0	9	9	7.55
102	Shankarpally	10	5.5	1	0	4.5	1	8
103	Thukkuguda	10	5.5	3	0	4.5	1	6
104	Turkayamjal	20	11	2.5	0	9	9	8.5
105	Ameenpur	20	11	10	0	9	9	1
106	Andol-Jogipet	15	8.25	2.5	0	6.75	2	10.5
107	Bollaram	15	8.25	2	0	6.75	1	12
108	Narayankhed	10	5.5	1	0	4.5	1	8
109	Sadasivapet	20	11	1	0	9	1	18
110	Sangareddy	50	27.5	10	0	22.5	5	35

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradable			Non Bio Degradable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
		A	B	C	D	E	F	G = (A-C-D-F)
111	Tellapur	15	8.25	5	0	6.75	5	5
112	Zaheerabad	50	27.5	8	0	22.5	5	37
113	Cherial	10	5.5	1	0	4.5	1	8
114	Dubbaka	15	8.25	3.5	0	6.75	3	8.5
115	Gajwel	20	11	5	0	9	5	10
116	Husnabad	15	8.25	4	0	6.75	4	7
117	Siddipet	70	38.5	38.5	10	31.5	25	-3.5
118	Huzurnagar	15	8.25	1	0	6.75	1	13
119	Kodada	30	16.5	8.5	0	13.5	6	15.5
120	Neredcherla	5	3	1	0	2	1	3
121	Suryapet	100	48.5	36	0	51.5	35	29
122	Tirumalagiri	10	5.5	1	0	4.5	1	8
123	Kodangal	5	2.5	1	0	2.5	1	3
124	Parigi	10	5.5	1.5	0	4.5	1	7.5
125	Tandur	30	16.5	5	0	13.5	5	20
126	Vikarabad	25	13.75	11.6	0	11.25	5	8.4
127	Amarchinta	5	2.75	1	0	2.25	1	3
128	Atmakur	5	2.75	1	0	2.25	1	3
129	Kothakota	10	5.5	2	0	4.5	1	7
130	Pebbair	10	5.5	1	0	4.5	1	8
131	Wanaparthy	30	16.5	1.5	0	13.5	4	24.5
132	Narsampet	20	11	1.5	0	9	1	17.5
133	Parkal	15	8	1.5	0	7	1	12.5
134	Wardhannapet	5	2.75	2	0	2.25	1	2
135	Warangal Mpl Corpn	424	230	170	2.5	194	100	151.5
136	Alair	10	5.5	1	0	4.5	1	8
137	Bhongir	25	13	9	0	12	6	10
138	Choutuppal	15	8	1	0	7	3	11
139	Mothkur	10	5.5	1	0	4.5	1	8
140	Pochampally	10	5.5	1	0	4.5	1	8

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generati on (TPD)	Processi ng - Compos t (TPD)	Processi ng - Bio Gas (TPD)	Dry waste Generat ed (TPD)	Dry waste process ed (TPD)	
		A	B	C	D	E	F	G = (A-C-D-F)
141	Yadagirigutta	10	5.5	2	0	4.5	3	5
Total		4316	2373	1204.5	13.5	1943	817	2281

Annexure-II

141 ULBs status of Bio-Mining as on 30-04-2024

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
1	Bhongir	Completed	35104	35104	Completed	Completed	Completed	Completed	Completed
2	Jalpally	Completed	7666	7666	Completed	Completed	Completed	Completed	Completed
3	Naraynapet	Completed	6345	6345	Completed	Completed	Completed	Completed	Completed
4	Medak	Completed	40321	40321	Completed	Completed	Completed	Completed	Completed
5	Zaheerabad	Completed	57104	57104	Completed	Completed	Completed	Completed	Completed
6	Ameenpur	Completed	31620	31620	Completed	Completed	Completed	Completed	Completed
7	Pocharam	Completed	470	470	Completed	Completed	Completed	Completed	Completed
8	Nizampet	Completed	550	550	Completed	Completed	Completed	Completed	Completed
9	Dharmपुरi	Completed	470	470	Completed	Completed	Completed	Completed	Completed
10	Bheemgal	Completed	350	350	Completed	Completed	Completed	Completed	Completed
11	Yellareddy	Completed	1170	1170	Completed	Completed	Completed	Completed	Completed
12	Cherial	Completed	550	550	Completed	Completed	Completed	Completed	Completed
		Completed Total	181720	NA	NA	NA	NA	NA	NA
13	Jangaoan	Screening of waste	21121	3,600	10,800	6,721	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
14	Dundigal	Screening of waste	22736	6,000	16,736	Completed	Completed	Completed	Completed
15	Thumuknta	Screening of waste	22321	3,500	9,000	9,821	Completed	Completed	Completed
16	Khammam	Screening of waste	262241	59,180	70,000	60,000	51,061	22000	Completed
17	Sircilla	Screening of waste	86554	40,285	26,000	20,269	Completed	Completed	Completed
18	Jagitial	Screening of waste	147863	58,181	30,000	25,000	34,682	Completed	Completed
19	Nizamabad	Screening of waste	351532	1,374	11,870	81,870	90,000	80,000	84,418
20	Adilabad	Screening of waste	116834	60,931	55,903	Completed	Completed	Completed	Completed
21	Siddipet	Screening of waste	43550	40,637	2,913	Completed	Completed	Completed	Completed
22	Karimnagar	Screening of waste	225800	95,500	96,000	34,300	Completed	Completed	Completed
23	GWMC	Screening of waste	400000	183,607	76,912	67,000	69,393	Completed	Completed
24	Suryapet	Screening of waste	80000	32000	30,000	18,000	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
25	Mahabubnagar	Screening of waste	150000	24000	60,000	45,000	21,000	Completed	Completed
		Screening of waste Total	1930552	NA	NA	NA	NA	NA	NA
26	Dornakal	Spraying of Inoculum bacteria	320	0	320	Completed	Completed	Completed	Completed
27	Thorrur	Spraying of Inoculum bacteria	14008	0	14,008	Completed	Completed	Completed	Completed
28	Maripeda	Spraying of Inoculum bacteria	2524	0	2,524	Completed	Completed	Completed	Completed
29	Manuguru	Spraying of Inoculum bacteria	16410	0	5,000	11410	Completed	Completed	Completed
30	Wyra	Spraying of Inoculum bacteria	13020	0	13,020	Completed	Completed	Completed	Completed
31	Madhira	Spraying of Inoculum bacteria	23725	0	5,000	18725	Completed	Completed	Completed
32	Sattupalli	Spraying of	12834	0	12,834	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		Inoculum bacteria							
33	Jadcherla	Spraying of Inoculum bacteria	53000	0	5,000	23,500	24,500	Completed	Completed
34	Bhoothpur	Spraying of Inoculum bacteria	1719	0	1719	Completed	Completed	Completed	Completed
35	Vemulawada	Spraying of Inoculum bacteria	44372	0	22,500	21,872	Completed	Completed	Completed
36	Jammikunta	Spraying of Inoculum bacteria	12772	0	12,772	Completed	Completed	Completed	Completed
37	Choppandandi	Spraying of Inoculum bacteria	2217	0	2,217	Completed	Completed	Completed	Completed
38	Kothapally	Spraying of Inoculum bacteria	1231	0	1,231	Completed	Completed	Completed	Completed
39	Huzurabad	Spraying of Inoculum bacteria	25738	0	5,000	20738	Completed	Completed	Completed
40	Raikal	Spraying of Inoculum	1913	0	1,913	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		bacteria							
41	Korutla	Spraying of Inoculum bacteria	65103	0	31,350	33,753	Completed	Completed	Completed
42	Metpally	Spraying of Inoculum bacteria	32343	0	5,000	27343	Completed	Completed	Completed
43	Parkal	Spraying of Inoculum bacteria	1351	0	1,351	Completed	Completed	Completed	Completed
44	Narsampet	Spraying of Inoculum bacteria	2162	0	2,162	Completed	Completed	Completed	Completed
45	Wardanapet	Spraying of Inoculum bacteria	1711	0	1,711	Completed	Completed	Completed	Completed
46	Khanapur	Spraying of Inoculum bacteria	5444	0	5,444	Completed	Completed	Completed	Completed
47	Bhainsa	Spraying of Inoculum bacteria	11550	0	11,550	Completed	Completed	Completed	Completed
48	Nirmal	Spraying of Inoculum bacteria	33468	0	5,000	33468	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
49	Armoor	Spraying of Inoculum bacteria	16097	0	16,097	Completed	Completed	Completed	Completed
50	Banswada	Spraying of Inoculum bacteria	17409	0	8,411	8998	Completed	Completed	Completed
51	Manthani	Spraying of Inoculum bacteria	11870	0	11,870	Completed	Completed	Completed	Completed
52	Ramagundam	Spraying of Inoculum bacteria	14609	0	14,609	Completed	Completed	Completed	Completed
53	Sulthanabad	Spraying of Inoculum bacteria	8411	0	8,411	Completed	Completed	Completed	Completed
54	Bhupallapally	Spraying of Inoculum bacteria	6151	0	6,151	Completed	Completed	Completed	Completed
55	Mandamari	Spraying of Inoculum bacteria	41736	0	5,000	20000	16736	Completed	Completed
56	Mancheri	Spraying of Inoculum bacteria	62431	0	32,431	30000	Completed	Completed	Completed
57	Kyathanpa	Spraying	2994	0	5,000	24945	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
	lly	of Inoculum bacteria	5				ted	ted	ted
58	Bellampally	Spraying of Inoculum bacteria	34170	0	5,000	29170	Completed	Completed	Completed
59	Naspur	Spraying of Inoculum bacteria	49003	0	25,000	24,003	Completed	Completed	Completed
60	Chennur	Spraying of Inoculum bacteria	14724	0	14,724	Completed	Completed	Completed	Completed
61	Luxettipet	Spraying of Inoculum bacteria	10153	0	10,153	Completed	Completed	Completed	Completed
62	Husnabad	Spraying of Inoculum bacteria	6412	0	6,412	Completed	Completed	Completed	Completed
63	Dubbaka	Spraying of Inoculum bacteria	1790	0	1,790	Completed	Completed	Completed	Completed
64	Ramayampet	Spraying of Inoculum bacteria	5234	0	5,234	Completed	Completed	Completed	Completed
65	Narsapur	Spraying of	7238	0	7,238	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		Inoculum bacteria							
66	Thoopran	Spraying of Inoculum bacteria	10036	0	10,036	Completed	Completed	Completed	Completed
		Spraying of Inoculum bacteria Total	726354	NA	NA	NA	NA	NA	NA
67	Choutuppall	Windrow Formation	16824	0	4,000	12,824	Completed	Completed	Completed
68	Pochampally	Windrow Formation	1329	0	1329	Completed	Completed	Completed	Completed
69	Alair	Windrow Formation	1185	0	1185	Completed	Completed	Completed	Completed
70	Yadagirigutta	Windrow Formation	2196	0	2196	Completed	Completed	Completed	Completed
71	Mothukur	Windrow Formation	12572	0	3,000	9,572	Completed	Completed	Completed
72	Ghatkesar	Windrow Formation	3370	0	3370	Completed	Completed	Completed	Completed
73	Nagaram	Windrow Formation	12430	0	3,200	9,230	Completed	Completed	Completed
74	Ibrahimpa	Windrow	1780	0	7,500	10,301	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
	tnam	Formation	1				ted	ted	ted
75	PeddaAmberpet	Windrow Formation	13779	0	4,600	9179	Completed	Completed	Completed
76	Shadnagar	Windrow Formation	32550	0	6,200	26,350	Completed	Completed	Completed
77	Thukkuguda	Windrow Formation	8205	0	3,500	4705	Completed	Completed	Completed
78	Adibatla	Windrow Formation	1363	0	1363	Completed	Completed	Completed	Completed
79	Mahabubabad	Windrow Formation	62685	0	32,685	30,000	Completed	Completed	Completed
80	Yellandu	Windrow Formation	37602	0	26,000	11,602	Completed	Completed	Completed
81	Palwancha	Windrow Formation	39914	0	26,000	13,914	Completed	Completed	Completed
82	Kothagudem	Windrow Formation	102117	0	20,000	35,000	47117	Completed	Completed
83	Kosgi	Windrow Formation	5640	0	1,200	4440	Completed	Completed	Completed
84	Makthal	Windrow Formation	11000	0	3,000	8,000	Completed	Completed	Completed
85	Atmakur	Windrow	1447	0	1447	Comple	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		Formation				ted	ted	ted	ted
86	Amarchintaha	Windrow Formation	2150	0	2,150	Completed	Completed	Completed	Completed
87	Wanaparthhy	Windrow Formation	22338	0	3,000	10,000	9338	Completed	Completed
88	Pebbair	Windrow Formation	2820	0	2,820	Completed	Completed	Completed	Completed
89	kothakota	Windrow Formation	7651	0	7,651	Completed	Completed	Completed	Completed
90	Kalwakurthy	Windrow Formation	8712	0	8,712	Completed	Completed	Completed	Completed
91	Kollapur	Windrow Formation	11113	0	3,000	8,113	Completed	Completed	Completed
92	Atchampett	Windrow Formation	8816	0	3,000	5,816	Completed	Completed	Completed
93	Nagarkurnool	Windrow Formation	8592	0	3,500	5,092	Completed	Completed	Completed
94	Waddepalle	Windrow Formation	8817	0	3,000	5,817	Completed	Completed	Completed
95	Gadwal	Windrow Formation	7179	0	2,500	4,679	Completed	Completed	Completed
96	Leeja	Windrow	7686	0	1,800	5,886	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		Formation					ted	ted	ted
97	Alampur	Windrow Formation	2497	0	2497	Completed	Completed	Completed	Completed
98	Bodhan	Windrow Formation	43906	0	21,000	22906	Completed	Completed	Completed
99	Kamareddy	Windrow Formation	77269	0	55,000	22,269	Completed	Completed	Completed
100	Peddapalli	Windrow Formation	45479	0	21,000	24479	Completed	Completed	Completed
101	Kagaznagar	Windrow Formation	34810	0	9,000	25810	Completed	Completed	Completed
102	Gajwel	Windrow Formation	20722	0	9,000	11722	Completed	Completed	Completed
103	SangaReddy	Windrow Formation	1261	0	1261	Completed	Completed	Completed	Completed
104	Sadasivapet	Windrow Formation	15648	0	3,000	12,648	Completed	Completed	Completed
105	Naryanakhed	Windrow Formation	9291	0	2,500	6,791	Completed	Completed	Completed
106	Andole Jogipet	Windrow Formation	1746	0	1746	Completed	Completed	Completed	Completed
10	Tellapur	Windrow	2215	0	3,000	19158	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
7		Formation	8				ted	ted	ted
108	Bollarum	Windrow Formation	16414	0	3,200	7,000	6214	Completed	Completed
109	Vikarabad	Windrow Formation	41557	0	5,500	28,000	8057	Completed	Completed
110	Tandur	Windrow Formation	6015	0	6,100	Completed	Completed	Completed	Completed
111	Parigi	Windrow Formation	9984	0	3,300	6684	Completed	Completed	Completed
112	Kodangal	Windrow Formation	1842	0	1842	Completed	Completed	Completed	Completed
		Windrow Formation Total	830480	NA	NA	NA	NA	NA	NA
113	Shamshabad	No legacy waste	NA	NA	NA	NA	NA	NA	NA
114	Shankerpally	No legacy waste	NA	NA	NA	NA	NA	NA	NA
115	Boduppall	No legacy waste	NA	NA	NA	NA	NA	NA	NA
116	Peerzadiguda	No legacy waste	NA	NA	NA	NA	NA	NA	NA
11	Gundlappo	No	NA	NA	NA	NA	NA	NA	NA

2500

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
7	champally	legacy waste							
118	Manikonda	No legacy waste	NA	NA	NA	NA	NA	NA	NA
119	Badangpet	No legacy waste	NA	NA	NA	NA	NA	NA	NA
120	Meerpet	No legacy waste	NA	NA	NA	NA	NA	NA	NA
121	Turkayamjal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
122	Narsingi	No legacy waste	NA	NA	NA	NA	NA	NA	NA
123	Bandlaguda Jagir	No legacy waste	NA	NA	NA	NA	NA	NA	NA
124	Amangal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
125	Kothur	No legacy waste	NA	NA	NA	NA	NA	NA	NA
126	Kompally	No legacy waste	NA	NA	NA	NA	NA	NA	NA
127	Medchal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
12	Jawaharna	No	NA	NA	NA	NA	NA	NA	NA

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
8	gar	legacy waste							
129	Dhammaiguda	No legacy waste	NA	NA	NA	NA	NA	NA	NA
130	Nakrekal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
		No legacy waste Total	0	NA	NA	NA	NA	NA	NA
131	Miryalguda	Retendered	33639	0	0	8,400	12,200	13,039	Completed
132	Nalgonda	Retendered	64278	0	0	12,200	22,000	26,500	3,578
133	Haliya	Retendered	4446	0	0	4446	Completed	Completed	Completed
134	Nandikonda	Retendered	4341	0	0	4,341	Completed	Completed	Completed
135	Chandur	Retendered	4624	0	0	4624	Completed	Completed	Completed
136	Chityal	Retendered	3681	0	0	3681	Completed	Completed	Completed
137	Devarakonda	Retendered	16727	0	0	4,400	10,000	2327	Completed
138	Tirumalgi	Retendered	1648	0	0	1,648	Completed	Completed	Completed
139	Huzurnagar	Retendered	12344	0	0	3,000	9,344	Completed	Completed
140	Neredchela	Retendered	2626	0	0	2,626	Completed	Completed	Completed
14	Kodada	Retender	2854	0	0	8,000	13,000	7,540	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
1		ed	0						ted
		Retendered Total	176894	NA	NA	NA	NA	NA	NA
Remediated Waste Grand Total			3846000	790515	1200181	1171259	444642	151406	87996

Qtr wise target of Legacy Waste to be processed		
S. No.	Quarter wise Progress Report	Remediated Legacy Waste (Qty in Lakh MT)
1	Remediated legacy waste till 31st March 2024	7.9
2	Remediated legacy waste till 30th June 2024	12
3	Remediated legacy waste till 30th September 2024	11.71
4	Remediated legacy waste till 31st December 2024	4.45
5	Remediated legacy waste till 31st March 2025	1.52
6	Remediated legacy waste till 30th June 2025	0.88
	Total	38.46

Annexure III
Details of under construction STPs in Priority - I
List of STPs under construction in GHMC Area

List of STPs Taken up in GHMC Area

Package-I:

Sl. No.	Location	Capacity (MLD)	Remarks
1.	Amberpet	212.50	In progress
2.	Ramacheruvu	30.00	In progress
3.	Kapra Lake	5.00	Amruth-2.0
4.	Patelcheruvu	7.00	Amruth-2.0
5.	Nallacheruvu-2	38.50	Amruth-2.0
TOTAL		293.00	

Package-II:

Sl. No.	Location	Capacity (MLD)	Remarks
1.	Nagole	320.00	Completed.
2.	Attapur-1	64.00	In progress
3.	Attapur-2	40.00	In progress
TOTAL		424.00	

Package-III:

Sl. No.	Location	Capacity (MLD)	Remarks
1.	Mullakathuwa Cheruvu	25.00	In progress
2.	Vennelagadda	10.00	In progress
3.	Shivalaynagar	14.00	In progress
4.	Rainbow Vista	43.00	In progress
5.	Nallagandla	7.00	In progress
6.	Palapitta Park	5.00	In progress
7.	Fathenagar-2	20.00	Amruth-2.0
8.	HPS, Begumpet	44.50	Amruth-2.0
9.	Chitrapuri Colony	21.00	Amruth-2.0
10.	Pariki Cheruvu	20.00	December 2024
TOTAL		209.50	

Under Construction STPs in other than PRS area

S. No	City/ Town	Capacity in MLD	Physical Progress in %	Tentative date of Completion	Remarks
1	Miryalguda	5.45	Physically Completed. Commissioning under progress. Interconnection and gap closing works pending.	6/30/2024	Agency M/s. Krushi Pvt Ltd not completing the balance works and commissioning. Final notices issued to agency to complete and commission the scheme, proposal for termination under process.
2	Nalgonda	17.16	99%	6/30/2024	Interconnection and gap closing works needs to be completed to commission the STP.
		2.55	11% (held up and will not be executed)	-	Submergence of STP Site & due to objection from local people, the construction of STP is stopped. Hence above work is held up and the sewerage generated will be connected to 17.16 MLD STP and treated.
3	Nagar Kurnool	3.20	99%	4/30/2024	
4	Khammam	20.00	25%	9/30/2024	
5	Suryapet	10.00	80%	6/30/2024	Recently, site dispute has been resolved and work has been grounded and under brisk progress.

6	Devarakonda	1.5	0% Will not be executed.		1.50 MLD at peta Cheruvu will be not taken up since initially House Sewerage connections are not proposed in the Scheme due to Paucity of funds. In order to complete the Sewerage connections in Nainoni Kunta catchment and commission the 1.50 MLD at Nainoni Kunta, 1.50 MLD STP at Peta Cheruvu is not taken up.
7	GWMC	100	Work cancelled due to land acquisition issue		Work cancelled due to land acquisition issue
8	Sircilla	19.1	87%	5/31/2024	
		178.96			

Total No.of STPs: 9 Nos (in 8 ULBs)

Total capacity: 178.96 MLD

Annexure-III

Details of STPs in PRS-II

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Manjeera-Nakkavagu catchment	10 STPs 340.50 MLD	Proposal submitted to Govt. for according sanction.	2 years after A/s

Details of STPs proposed in the State in PRS III to V

S. No.	Name of the ULB	No. of STPs	Total Capacity of STPs in MLD
1	Kothagudem	1	9.0
2	Manuguru	1	4.0
3	palvancha	1	10.0
4	Yellandu	1	4.0
5	Madhira	1	4.0
6	Sattupalli	2	4.0
7	Wyra	1	4.0
8	Mahabubabad	1	8.0
9	Dornakal	1	1.7
10	Maripeda	1	2.5
11	Thorrur	1	2.3
12	Alampur	1	1.7
13	Gadwal	1	8.0
14	leeja	1	3.3
15	Waddepalle	1	2.0
16	Bhoothpur	2	1.7
17	Jadcherla	1	7.3
18	Atchampet	1	4.0
19	Kalwakurthy	1	4.0
20	Kollapur	1	3.0
21	Nagarkurnool	0	0.0
22	Kosgi	1	3.3
23	Makthal	1	3.6
24	Narayanapet	1	5.0

5

S. No.	Name of the ULB	No. of STPs	Total Capacity of STPs in MLD
25	Amarchinta	1	2.0
26	Atmakur	1	2.9
27	Kothakota	1	3.2
28	Pebbair	1	3.0
29	Wanaparthu	1	8.0
30	Banswada	1	3.5
31	Kamareddy	1	12.0
32	Yellareddy	2	2.3
33	Armoor	2	7.5
34	Bheemgal	1	1.9
35	Bodhan	1	10.0
36	Jagtial	2	12.0
37	Korutla	1	8.6
38	Metpally	1	6.1
39	Dharmapuri	1	2.0
40	Raikal	2	2.2
41	Huzurabad	2	6.0
42	Jammikunta	1	5.0
43	Kothapalli	1	1.4
44	Choppadandi	1	2.4
45	Peddapalli	2	5.7
46	Sultanabad	1	3.0
47	Manthani	1	3.0
48	Vemulawada	1	5.5
49	Sircilla	0	0.0
50	Parkal	1	4.0
51	Bhupalpally	1	7.0
52	Jangoan	1	6.0
53	Wardhannapet	2	1.6
54	Narsampet	1	4.2
55	Bhainsa	1	6.0
56	Nirmal	2	11.5
57	Khanapur	1	2.3
58	Bellampally	1	6.5
59	Mandamari	1	6.0
60	Manchiriyal	2	10.0
61	Kethanapally	1	4.0
62	Luxettipet	1	3.0
63	Chennur	1	3.0

5

S. No.	Name of the ULB	No. of STPs	Total Capacity of STPs in MLD
64	Naspur	1	8.5
65	Kagaznagar	1	6.7
66	Medak	1	6.0
67	Narsapur	1	2.1
68	Ramayampet	1	2.0
69	Thoopran	1	3.0
70	Andol-Jogipet	1	3.0
71	Narayankhed	1	2.5
72	Sadasivapet	2	5.1
73	Sangareddy	1	10.4
74	Zaheerabad	1	10.1
75	Cherial	1	2.3
76	Dubbaka	1	3.5
77	Gajwel	0	0.0
78	Husnabad	1	2.7
79	Chandur	1	1.7
80	Chityal	1	1.9
81	Devarakonda	1	2.0
82	Haliya	1	2.0
83	Nakrekal	1	3.5
84	Nandikonda	1	2.0
85	Huzurnagar	1	4.5
86	Kodada	1	8.5
87	Neredcherla	1	1.8
88	Tirumalagiri	1	2.1
89	Alair	1	2.3
90	Bhongir	2	6.8
91	Choutuppal	1	4.2
92	Mothkur	1	2.3
93	Pochampally	2	2.2
94	Yadagirigutta	1	2.5
95	Amangal	1	3.0
96	Ibrahimpattanam	1	4.5
97	Kothur	1	2.0
98	Shadnagar	2	7.0
99	Shankarpally	1	3.6
100	Kodangal	1	2.4
101	Parigi	1	2.1
102	Tandur	1	8.0

25

S. No.	Name of the ULB	No. of STPs	Total Capacity of STPs in MLD
103	Vikarabad	0	0.0
104	Medchal	1	9.5
105	Adilabad	4	31.50
106	Ramagundam	5	33.50
107	Miryalaguda	1	6.00
108	Khammam	2	53.50
109	Nalgonda	1	3.80
110	Mahbubnagar	3	42.00

Revised proposals submitted to Govt. by PHED to accord Administrative sanction for an amount Rs. 3769.34 crores (including O&M and Annuity Payments and GST on Interest Component of Annuity

Annex-IV

Details of existing STPDetails of existing STP

No.	Location	Existing STP Capacity	Operational Status of STP	Compliance Status of STP
1.	Amberpet	339.00	Working	Complied
2.	Nagole	172.00	Working	Complied
3.	Nallacheruvu	30.00	Working	Complied
4.	Attapur 1	51.00	Working	Complied
5.	Attapur 2	23.00	Working	Complied
6.	Pedda Cheruvu	10.00	Working	Complied
7.	Miralam Tank 1	10.00	Working	Complied
8.	Miralam Tank 2	5.00	Working	Complied
9.	Durgam Cheruvu	5.00	Working	Complied
10.	Patel Cheruvu	2.50	Working	Complied
11.	Saroor Nagar	2.50	Working	Complied
12.	Langer House	1.20	Working	Complied
13.	Noor Mohammad Kunta	4.00	Working	Complied
14.	Safilguda	0.60	Working	Complied
15.	Khajakunta	12.00	Working	Complied
16.	Khajaguda	7.00	Working	Complied
17.	Nanakramguda	4.50	Working	Complied
18.	JVR Park	0.50	Working	Complied
19.	Lingam Kunta	30.00	Working	Complied
20.	Gopanapally	4.50	Working	Complied
21.	Necklace Road	20.00	Working	Complied
22.	Pattigadda	30.00	Working	Complied
23.	Rangadhamini Lake	5.00	Working	Complied

No.	Location	Existing STP Capacity	Operational Status of STP	Compliance Status of STP
24.	Krishnakanth Park	0.50	Working	Complied
25.	Amber Cheruvu	2.50	Working	Complied
26.	Peddacheruvu	17.50	Working	To be evaluated
27.	Nalla cheruvu-1	86.50	Working	
28.	Safilguda lake	5.50	Working	
29.	Miralam Site-I	41.50	Working	
30.	Kokapet	15.00	Working	
31.	Fathenagar-1	133.00	Working	
32.	Durgamcheruvu	7.00	Working	
33.	Khajakunta	20.00	Working	
34.	Miyapur-Patelcheruvu	7.00	Working	
35.	Bommakal Road (Near Housing Board Colony)	38.00	Working	
36.	Chakali Gadda, Allampally	13.00	Working	Meeting
37.	Dubba	31.50	Working	Meeting
38.	Yellammagutta	15.00	Working	Meeting
39.	Thallagadda	11.50	Working	Meeting
40.	Chinthala Cheruvu	7.25	Working	Meeting
41.	Narsapur Cheruvu	11.00	Working	Meeting
42.	Rajareddy Pally	1.50	Working	Meeting
43.	Pidichedu Road	3.50	Working	Meeting
44.	Pandavula Chervu	0.50	Working	Meeting

No.	Location	Existing STP Capacity	Operational Status of STP	Compliance Status of STP
45.	Pragnapur (By-Pass Road)	1.25	Working	Meeting
46.	Pullareddy cheruvu	10.00	Working	Meeting
47.	Ursugutta	5.00	Working	Meeting
48.	Pragathinagar	15.00	Working	Meeting
49.	Nainoni Kunta	1.50	Working	Meeting
50	Nagar Kurnool	2.30	Recently commissioned	
	Total:	1273.1		

TELANGANA POLLUTION CONTROL BOARD																
STP's Compliance Status for the month of March (Outlet) - 2024																
S.No	Location of STP With coordinates	STP Capaci	pH	EC	TSS	TDS	DO	COD	BOD	T.Coli	F.Coli	TKN	Ammo nical	Oil & Grease	Compliance status	RO Jurisdiction
	CFO Standards		5.5-9.0	-	100	-	-	250	30	<500	<10,000	100	50	10.0		
1	Amberpet – STP Latitude :17.383889 Longitude:78.53778	339 MLD	7.74	1324	<5	714	4.5	45	17	33	2	29	11	<0.1	Within the stipulated standards	RO-HYD
	CFO Standards		5.5-9.0	-	100	-	-	250	30	<500	-	100	50	10.0		
2	Miralam Tank – STP Latitude :17.33809 Longitude:78.44909	10 MLD	7.39	953	6	515		45	15	>1600	3.6	3.0	<5	<0.1	T.Coli Exceedance	RO-HYD
3	Jalagam Vengal Rao – STP Park, Road No. 1, Banjara Hills, Hyderabad.	0.5 MLD	7.39	883	13	479	3.8	62	24	79	<1.8	6	<5	<0.1	Within the stipulated standards	RO-HYD
4	Langer House - STP Latitude : 17.38260 Longitude: 78.41408	1.25 MLD	8.06	1386	<5	757	4.9	37	12	8.1	<1.8	5	<5	<0.1	Within the stipulated standards	RO-HYD
	CFO Standards		5.5-9.0	-	100	-	-	250	≤10	<500	-	100	50	10.0		
5	Nagole - STP Latitude : 17.38673 Longitude: 78.57285	172 MLD	7.14	1754	<5	955	4.4	32	11	140	<1.8	54	22	<0.1	BOD Exceedance	RO-RRD
6	Nacharam – STP (Pedda Cheruvu) Latitude : 17.42344 Longitude: 78.55092	10 MLD	Under Maintenance												Within the stipulated standards	RO-RRD
7	Patel Cheruvu – STP Nacharam , Baba nagar, Rangareddy District.	2.5 MLD	7.29	1682	11	910	5.8	73	20	12	6	3	<5	<0.1	BOD Exceedance	RO-RRD
8	Durgam Cheruvu - STP, Kaveri hills, Madhapur, Hyderabad Latitude : 17.4372 Longitude:	5 MLD	7.25	1023	56	578	4.5	89	26	280	4	28	12	<0.1	BOD Exceedance	RO-RRD
9	Durgam Cheruvu - STP, Kaveri hills, Madhapur, Hyderabad Latitude : 17.4372 Longitude:	7 MLD	7.25	1526	21	867	3.6	57	21	110	<1.8	3	<5	<0.1	BOD Exceedance	RO-RRD
10	Khajaguda - STP Latitude : 17.4153 Longitude: 78.35948	7 MLD	7.92	1818	29	998	3.9	89	27	39	2	2	<5	<0.1	BOD Exceedance	RO-RRD

11	Khazakunta 12 MLD, STP Latitude :17.48243 Longitude: 78.42365	12 MLD	7.42	1350	26	744	4.0	94	19	94	2	20	8	<0.1	BOD Exceedance	Ro-Medchal
	CFO Standards		5.5-9.0	-	100	-	-	250	≤10	<500	-	100	50	20.0		
12	Miralam Tank – STP Latitude :17.339336 Longitude:78.428886	5 MLD	7.35	1326	18	737	4.1	53	17	280	11	3	<5	<0.1	BOD Exceedance	RO-RRD
13	Sarooranagar – STP Thrimurthy colony, Besides priyadarshini park, kharmanghat	2.5 MLD	7.23	1739	14	987	3	45	15	>1600	1.8	3	<5	<0.1	BOD & T.Coli are Exceedance	RO-RRD
14	Attapur - STP-1, Pillar No. 123, backside of M/s. SNR Gardens , Attapur,	23 MLD	7.54	1812	15	942	4.8	49	16	110	8.1	2	<5	<0.1	BOD Exceedance	RO-RRD
15	Attapur - STP-2, Pillar No. 123, backside of M/s. SNR Gardens , Attapur, Latitude	51 MLD	7.79	1128	14	665	4.2	89	27	170	2	4	<5	<0.1	BOD Exceedance	RO-RRD
16	Nanakramguda - STP Narakramguda, Besides old rama naidu studios.	4.5 MLD	6.98	1498	22	887	3.6	69	25	21	4	91	36	<0.1	BOD Exceedance	RO-RRD
17	Noor–Mohammed Kunta - STP, Rajendra Nagar, Latitude : 17.31452 Longitude:	4 MLD	7.34	1818	54	986	2.4	117	26	48	12	46	17	<0.1	BOD Exceedance	RO-RRD
18	Gopannapally – STP , Serilingampally, Rangareddy District.	4.5 MLD	7.21	907	38	498	3.5	44	8	170	1.8	39	13.0	0.2	Within the stipulated standards	RO-RRD
19	Lingamkunta - STP, Chandanagar, Serlingampally, Rangareddy Dist	30 MLD	7.42	1163	49	613	3.6	44	8	48	<1.8	33	11	0.4	Within the stipulated standards	RO-RRD
20	Safilguda - STP Latitude : 17.46655 Longitude: 78.53472≤≤	0.6 MLD	7.7	1483	<5	913	4	149	38	39	2	16	6	0.1	BOD Exceedance	Ro-Medchal
	CFO Standards		5.5-9.0	-	50	-	-	250	<30	<500	-	100	50	20.0		
21	Nalla Cheruvu - STP Latitude : 17.40053 Longitude: 78.57617	30 MLD	7.09	1675	20	874	5.2	45	12	33	2	2	<5	<0.1	Within the stipulated standards	RO-RRD
	CFO Standards		6.5-9.0		100				30	<1000						

22	STP, Karimnagar Municipal Corporation, Bommakal Latitude : 18.2600 Longitude:	38 MLD	7.42	-	82	795	3.1	48	11	-	>1600	-	-	-	T.Coli Exceedance	RO-Ramagundam
No CFO																
23	Kharitabad – STP Latitude : 17.41675 Longitude: 78.46438	20 MLD	7.40	953	<5	551	4.4	16	5	79	13	6	<5	<0.1		RO-HYD
24	KIMS - STP (Picket) Begumpet opposite KIMS Hospital Latitude : 17.43737	30 MLD	7.77	1239	<5	719	4.00	21	7	140	8.1	8	<5	<0.1		RO-HYD
25	Krishna Kanth Park - STP , Yousufguda, Hyderabad. Latitude : 17.43921 Longitude:	0.5 MLD	Under Maintenance													RO-HYD
26	Vikarabad - STP sakaliguda near Aalampally Latitude : 17.3557861	13MLD	Under Maintenance													RO-RRD
27	Pragathi Nagar - STP, Kukatpally, Medchal, Malkagiri Dist. Latitude : 17.515274	2.5 MLD	7.08	1480	9	814	3.6	172	42	430	7	4	2	0.1		Ro-Medchal
28	Rangadhamuni – STP , Kukatpally (V &M), Medchal District,	5 MLD	7.22	1279	<5	799	4.2	47	10	220	22	42	16	<0.1		Ro-Medchal
29	STP at Nizambad Municipality , STP - I, Dubba, Nizambad dist. Latitude : 18.701282	31.5 MLD	7.88	-	48	1063	-	96	18	39	Nil	-	-	BDL		RO-NZB
30	STP at Nizambad Municipality , STP - II, Yellamagutta, Nizambad dist. Latitude :	15 MLD	7.76	-	41	1073	-	84	15	34	Nil	-	-	BDL		RO-NZB
31	STP near Chintla Cheruvu, Lingareddypally (V), Siddipet (M & D)	7.25 MLD	8.27	-	48	1036	-	87	15	36	Nil	-	-	BDL		RO-NZB
32	STP near Narsapur Cheruvu at Siddipet (V, M & D)	11 MLD	8.13	-	39	1145	-	102	19	41	Nil	-	-	BDL		RO-NZB

29

Annex-VI

Rural Areas management of Solid Waste

S. No	Financial Year	Village Dumping Yards (Segregation Sheds)		Purchase of Tractor Trolley & Tanker	
		Completed	Expenditure (Rs. In Crores)	No.of GPs	Amount in Crores
1	2	10	11	15	16
1	2018-2019	0	0.03	0	0
2	2019-2020	0	0.05	0	0
3	2020-2021	28	57.45	12769	1046.77
4	2021-2022	6310	200.38	0	0
5	2022-2023	6415	21.07	0	0
Total		12753	279.00	12769	1046.77

Annexure- VII

Details of Solid Waste Management facilities of 141 ULBs of Telangana

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradable			Non Bio Degradable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
1	Adilabad	90	43.5	19	0	46.5	5	66
2	Kothagudem	50	27.5	8	0	22.5	5	37
3	Manuguru	15	8.25	7	0	6.75	5	3
4	Palvancha	40	16.5	5	0	23.5	5	30
5	Yellandu	15	8.25	3	0	6.75	1	11
6	Dharmapuri	10	5.5	5	0	4.5	5	0
7	Jagityal	70	38.5	34	0	31.5	30	6
8	Korutla	30	16.5	13	0	13.5	5	12
9	Metpalli	25	13.75	11	0	11.25	10	4
10	Raikal	10	5.5	5	0	4.5	3.5	1.5
11	Jangaon	25	13.75	5	0	11.25	5	15
12	Bhupalpally	25	13.75	5.5	0	11.25	2.5	17
13	Alampur	5	2.75	1	0	2.25	1	3
14	Gadwal	30	16.5	1	0	13.5	1	28
15	leeja	15	8.25	5	0	6.75	5	5
16	Waddepalle	7.25	5	4	0	2.25	1.5	1.75
17	Banswada	15	8.25	1	0	6.75	1	13
18	Kamareddy	70	38.5	10	0	31.5	5	55
19	Yellareddy	10	5.5	6	0	4.5	3	1
20	Choppandandi	10	5.5	4.5	0	4.5	4	1.5
21	Huzurabad	20	11	5	0	9	5	10
22	Jammikunta	20	11	4	0	9	4	12
23	Karimnagar Mpl Corpn	198.5	102	25	0	96.5	10	163.5
24	Kothapally	5	2.75	5	0	2.25	1.25	-1.25
25	Khammam Mpl Corpn	192.25	97.75	15	0	94.5	15	162.25
26	Madhira	15	8.25	1	0	6.75	1	13

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
27	Sattupalli	15	8.25	5.5	0	6.75	5	4.5
28	Wyra	15	8.25	5	0	6.75	5	5
29	Kagaznagar	25	13.75	5.5	0	11.25	5	14.5
30	Bhoothpur	5	2.75	1.5	0	2.25	1	2.5
31	Jadcherla	25	13.75	7.5	0	11.25	5	12.5
32	Mahaboobnagar	150	76	35	0	74	30	85
33	Dornakal	5	3	1	0	2	1	3
34	Mahabubabad	25	13.75	1.5	0	11.25	1	22.5
35	Maripeda	10	5.5	2.5	0	4.5	2	5.5
36	Thorrur	10	5.5	3	0	4.5	2	5
37	Bellampally	25	13.75	5	0	11.25	5	15
38	Chennur	15	8.25	1	0	6.75	1	13
39	Kyathanpally	15	8.25	1	0	6.75	1	13
40	Luxettipet	15	8.25	1	0	6.75	1	13
41	Mancherial	50	27.5	8	0	22.5	5	37
42	Mandamarri	20	11	1.5	0	9	1	17.5
43	Nasapur	30	16.5	1	0	13.5	1	28
44	Medak	20	11	11	0	9	5	4
45	Narsapur	10	5.5	2	0	4.5	2	6
46	Ramayampet	10	5.5	2	0	4.5	2	6
47	Thoopran	10	5.5	3	0	4.5	2	5
48	Boduppal Corpn	20	11	11	0	9	9	0
49	Dhammaiguda	29.5	25	25	0	4.5	4.5	0
50	Dundigal	20	11	11	0	9	8	1
51	Ghatkesar	15	8.25	5.5	0	6.75	6.75	2.75
52	Gundlapochampally	6	2.75	2.75	0	3.25	1.5	1.75
53	Jawaharnagar Corpn	40	20	20	0	20	20	0
54	Kompally	30	15	15	0	15	10	5

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generati on (TPD)	Processi ng - Compos t (TPD)	Processi ng - Bio Gas (TPD)	Dry waste Generat ed (TPD)	Dry waste process ed (TPD)	
		A	B	C	D	E	F	G = (A-C-D-F)
55	Medchal	24	15	15	0	9	8	1
56	Nagaram	15	8.25	8.2	0	6.75	6.75	0.05
57	Nizampet Corpn	49	40	40	0	9	9	0
58	Peerzadiguda Corpn	30	15	15	0	15	15	0
59	pocharam	15	8.25	8.25	0	6.75	6.75	0
60	Thumkunta	15	8.25	8.25	0	6.75	5	1.75
61	Atchampet	15	8.25	2	0	6.75	2	11
62	Kalwakurthy	15	8.25	4	0	6.75	5	6
63	Kollapur	15	8.25	2	0	6.75	5	8
64	Nagarkurnool	20	11	4.5	0	9	4	11.5
65	Chandur	5	2.75	2	0	2.25	2	1
66	Chityal	5	2.75	2	0	2.25	2	1
67	Devarakonda	15	8.25	5	0	6.75	2	8
68	Haliya	10	5.5	1	0	4.5	1	8
69	Miryalguda	70	38.5	9	0	31.5	5	56
70	Nakrekal	15	8.25	5	0	6.75	5	5
71	Nalgonda	100	55	45	0	45	5	50
72	Nandikonda	10	5.5	2.5	0	4.5	2	5.5
73	Kosgi	10	5.5	1	0	4.5	1	8
74	Makthal	15	8.25	1	0	6.75	1	13
75	Narayanapet	20	11	20	0	9	5	-5
76	Bhainsa	20	11	4	0	9	4	12
77	Khanapur	10	5.5	2.5	0	4.5	3.5	4
78	Nirmal	50	27.5	23	0	22.5	10	17
79	Armur	25	13.75	5	0	11.25	5	15
80	Bheemgal	10	5.5	1	0	4.5	1	8
81	Bodhan	50	27.5	8	0	22.5	6	36
82	Nizamabad Mpl Corpn	220	137.5	12	0	82.5	15	193
83	Manthani	10	5.5	2.5	0	4.5	2	5.5

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
84	Peddapalli	20	11	8	0	9	8	4
85	Ramagundam Mpl Corpn	150	82.5	22.5	0	67.5	10	117.5
86	Sulthanabad	10	5.5	1	0	4.5	1	8
87	Sircilla	50	27.5	13	1	22.5	5	31
88	Vemulavada	20	11	4	0	9	4	12
89	Adibatla	10	5.5	5.5	0	4.5	4.5	0
90	Amangal	15	8.25	3	0	6.75	3	9
91	Badangpet	40	25	25	0	15	15	0
92	Bandlaguda Jagir	15	8.25	8.25	0	6.75	5	1.75
93	Ibrahimpatnam	15	8.25	5	0	6.75	5	5
94	Jalpally	25	13.75	13.75	0	11.25	10	1.25
95	Kothur	5	2.75	2.5	0	2.25	1	1.5
96	Manikonda	35.5	25.5	20	0	10	10	5.5
97	Meerpet Mpl Corpn	50	27.5	18	0	22.5	20	12
98	Narsingi	30	15	15	0	15	10	5
99	Pedda Amberpet	15	8.25	2	0	6.75	5	8
100	Shadnagar	25	13.75	12	0	11.25	5	8
101	Shamshabad	20	11	3.45	0	9	9	7.55
102	Shankarpally	10	5.5	1	0	4.5	1	8
103	Thukkuguda	10	5.5	3	0	4.5	1	6
104	Turkayamjal	20	11	2.5	0	9	9	8.5
105	Ameenpur	20	11	10	0	9	9	1
106	Andol-Jogipet	15	8.25	2.5	0	6.75	2	10.5
107	Bollaram	15	8.25	2	0	6.75	1	12
108	Narayankhed	10	5.5	1	0	4.5	1	8
109	Sadasivapet	20	11	1	0	9	1	18
110	Sangareddy	50	27.5	10	0	22.5	5	35

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradable			Non Bio Degradable		Gap in treatment (TPD)
			Generation (TPD)	Processing - Compost (TPD)	Processing - Bio Gas (TPD)	Dry waste Generated (TPD)	Dry waste processed (TPD)	
111	Tellapur	15	8.25	5	0	6.75	5	5
112	Zaheerabad	50	27.5	8	0	22.5	5	37
113	Cherial	10	5.5	1	0	4.5	1	8
114	Dubbaka	15	8.25	3.5	0	6.75	3	8.5
115	Gajwel	20	11	5	0	9	5	10
116	Husnabad	15	8.25	4	0	6.75	4	7
117	Siddipet	70	38.5	38.5	10	31.5	25	-3.5
118	Huzurnagar	15	8.25	1	0	6.75	1	13
119	Kodada	30	16.5	8.5	0	13.5	6	15.5
120	Neredcherla	5	3	1	0	2	1	3
121	Suryapet	100	48.5	36	0	51.5	35	29
122	Tirumalagiri	10	5.5	1	0	4.5	1	8
123	Kodangal	5	2.5	1	0	2.5	1	3
124	Parigi	10	5.5	1.5	0	4.5	1	7.5
125	Tandur	30	16.5	5	0	13.5	5	20
126	Vikarabad	25	13.75	11.6	0	11.25	5	8.4
127	Amarchinta	5	2.75	1	0	2.25	1	3
128	Atmakur	5	2.75	1	0	2.25	1	3
129	Kothakota	10	5.5	2	0	4.5	1	7
130	Pebbair	10	5.5	1	0	4.5	1	8
131	Wanaparthy	30	16.5	1.5	0	13.5	4	24.5
132	Narsampet	20	11	1.5	0	9	1	17.5
133	Parkal	15	8	1.5	0	7	1	12.5
134	Wardhannapet	5	2.75	2	0	2.25	1	2
135	Warangal Mpl Corpn	424	230	170	2.5	194	100	151.5
136	Alair	10	5.5	1	0	4.5	1	8
137	Bhongir	25	13	9	0	12	6	10
138	Choutuppal	15	8	1	0	7	3	11
139	Mothkur	10	5.5	1	0	4.5	1	8
140	Pochampally	10	5.5	1	0	4.5	1	8

S. No.	Name of the ULB	Total Waste Generation (TPD)	Bio Degradedable			Non Bio Degradedable		Gap in treatment (TPD)
			Generati on (TPD)	Processi ng - Compos t (TPD)	Processi ng - Bio Gas (TPD)	Dry waste Generat ed (TPD)	Dry waste process ed (TPD)	
		A	B	C	D	E	F	G = (A-C-D-F)
141	Yadagirigutta	10	5.5	2	0	4.5	3	5
Total		4316	2373	1204.5	13.5	1943	817	2281

Annexure- VIII

141 ULBs status of Bio-Mining as on 30-04-2024

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
1	Bhongir	Completed	35104	35104	Completed	Completed	Completed	Completed	Completed
2	Jalpally	Completed	7666	7666	Completed	Completed	Completed	Completed	Completed
3	Naraynapet	Completed	6345	6345	Completed	Completed	Completed	Completed	Completed
4	Medak	Completed	40321	40321	Completed	Completed	Completed	Completed	Completed
5	Zaheerabad	Completed	57104	57104	Completed	Completed	Completed	Completed	Completed
6	Ameenpur	Completed	31620	31620	Completed	Completed	Completed	Completed	Completed
7	Pocharam	Completed	470	470	Completed	Completed	Completed	Completed	Completed
8	Nizampet	Completed	550	550	Completed	Completed	Completed	Completed	Completed
9	Dharmपुरi	Completed	470	470	Completed	Completed	Completed	Completed	Completed
10	Bheemgal	Completed	350	350	Completed	Completed	Completed	Completed	Completed
11	Yellareddy	Completed	1170	1170	Completed	Completed	Completed	Completed	Completed
12	Cherial	Completed	550	550	Completed	Completed	Completed	Completed	Completed
		Completed Total	181720	NA	NA	NA	NA	NA	NA
13	Jangaon	Screening of	21121	3,600	10,800	6,721	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		waste							
14	Dundigal	Screening of waste	22736	6,000	16,736	Completed	Completed	Completed	Completed
15	Thumuknta	Screening of waste	22321	3,500	9,000	9,821	Completed	Completed	Completed
16	Khammam	Screening of waste	262241	59,180	70,000	60,000	51,061	22000	Completed
17	Sircilla	Screening of waste	86554	40,285	26,000	20,269	Completed	Completed	Completed
18	Jagitial	Screening of waste	147863	58,181	30,000	25,000	34,682	Completed	Completed
19	Nizamabad	Screening of waste	351532	1,374	11,870	81,870	90,000	80,000	84,418
20	Adilabad	Screening of waste	116834	60,931	55,903	Completed	Completed	Completed	Completed
21	Siddipet	Screening of waste	43550	40,637	2,913	Completed	Completed	Completed	Completed
22	Karimnagar	Screening of waste	225800	95,500	96,000	34,300	Completed	Completed	Completed
23	GWMC	Screening of waste	400000	183,607	76,912	67,000	69,393	Completed	Completed
24	Suryapet	Screening of	80000	32000	30,000	18,000	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		waste							
25	Mahabubnagar	Screening of waste	150000	24000	60,000	45,000	21,000	Completed	Completed
		Screening of waste Total	1930552	NA	NA	NA	NA	NA	NA
26	Dornakal	Spraying of Inoculum bacteria	320	0	320	Completed	Completed	Completed	Completed
27	Thorrur	Spraying of Inoculum bacteria	14008	0	14,008	Completed	Completed	Completed	Completed
28	Maripeda	Spraying of Inoculum bacteria	2524	0	2,524	Completed	Completed	Completed	Completed
29	Manuguru	Spraying of Inoculum bacteria	16410	0	5,000	11410	Completed	Completed	Completed
30	Wyra	Spraying of Inoculum bacteria	13020	0	13,020	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
31	Madhira	Spraying of Inoculum bacteria	23725	0	5,000	18725	Completed	Completed	Completed
32	Sattupalli	Spraying of Inoculum bacteria	12834	0	12,834	Completed	Completed	Completed	Completed
33	Jadcherla	Spraying of Inoculum bacteria	53000	0	5,000	23,500	24,500	Completed	Completed
34	Bhoothpur	Spraying of Inoculum bacteria	1719	0	1719	Completed	Completed	Completed	Completed
35	Vemulawada	Spraying of Inoculum bacteria	44372	0	22,500	21,872	Completed	Completed	Completed
36	Jammikunta	Spraying of Inoculum bacteria	12772	0	12,772	Completed	Completed	Completed	Completed
37	Choppandandi	Spraying of Inoculum	2217	0	2,217	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		m bacteria							
38	Kothapally	Spraying of Inoculum bacteria	1231	0	1,231	Completed	Completed	Completed	Completed
39	Huzurabad	Spraying of Inoculum bacteria	25738	0	5,000	20738	Completed	Completed	Completed
40	Raikal	Spraying of Inoculum bacteria	1913	0	1,913	Completed	Completed	Completed	Completed
41	Korutla	Spraying of Inoculum bacteria	65103	0	31,350	33,753	Completed	Completed	Completed
42	Metpally	Spraying of Inoculum bacteria	32343	0	5,000	27343	Completed	Completed	Completed
43	Parkal	Spraying of Inoculum bacteria	1351	0	1,351	Completed	Completed	Completed	Completed
44	Narsampet	Spraying	2162	0	2,162	Comple	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		g of Inoculum bacteria				ted	ted	ted	ted
45	Wardanapet	Spraying of Inoculum bacteria	1711	0	1,711	Completed	Completed	Completed	Completed
46	Khanapur	Spraying of Inoculum bacteria	5444	0	5,444	Completed	Completed	Completed	Completed
47	Bhainsa	Spraying of Inoculum bacteria	11550	0	11,550	Completed	Completed	Completed	Completed
48	Nirmal	Spraying of Inoculum bacteria	33468	0	5,000	33468	Completed	Completed	Completed
49	Armoor	Spraying of Inoculum bacteria	16097	0	16,097	Completed	Completed	Completed	Completed
50	Banswada	Spraying of Inoculum	17409	0	8,411	8998	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		bacteria							
51	Manthani	Spraying of Inoculum bacteria	11870	0	11,870	Completed	Completed	Completed	Completed
52	Ramagundam	Spraying of Inoculum bacteria	14609	0	14,609	Completed	Completed	Completed	Completed
53	Sulthanabad	Spraying of Inoculum bacteria	8411	0	8,411	Completed	Completed	Completed	Completed
54	Bhupallapally	Spraying of Inoculum bacteria	6151	0	6,151	Completed	Completed	Completed	Completed
55	Mandamarrichi	Spraying of Inoculum bacteria	41736	0	5,000	20000	16736	Completed	Completed
56	Mancheri	Spraying of Inoculum bacteria	62431	0	32,431	30000	Completed	Completed	Completed
57	Kyathanpally	Spraying of	29945	0	5,000	24945	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		Inoculum bacteria							
58	Bellampally	Spraying of Inoculum bacteria	34170	0	5,000	29170	Completed	Completed	Completed
59	Naspur	Spraying of Inoculum bacteria	49003	0	25,000	24,003	Completed	Completed	Completed
60	Chennur	Spraying of Inoculum bacteria	14724	0	14,724	Completed	Completed	Completed	Completed
61	Luxettipet	Spraying of Inoculum bacteria	10153	0	10,153	Completed	Completed	Completed	Completed
62	Husnabad	Spraying of Inoculum bacteria	6412	0	6,412	Completed	Completed	Completed	Completed
63	Dubbaka	Spraying of Inoculum bacteria	1790	0	1,790	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
64	Ramayampet	Spraying of Inoculum bacteria	5234	0	5,234	Completed	Completed	Completed	Completed
65	Narsapur	Spraying of Inoculum bacteria	7238	0	7,238	Completed	Completed	Completed	Completed
66	Thoopran	Spraying of Inoculum bacteria	10036	0	10,036	Completed	Completed	Completed	Completed
		Spraying of Inoculum bacteria Total	726354	NA	NA	NA	NA	NA	NA
67	Choutuppall	Windrow Formation	16824	0	4,000	12,824	Completed	Completed	Completed
68	Pochampally	Windrow Formation	1329	0	1329	Completed	Completed	Completed	Completed
69	Alair	Windrow Formation	1185	0	1185	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
70	Yadagirigutta	Windrow Formation	2196	0	2196	Completed	Completed	Completed	Completed
71	Mothukur	Windrow Formation	12572	0	3,000	9,572	Completed	Completed	Completed
72	Ghatkesar	Windrow Formation	3370	0	3370	Completed	Completed	Completed	Completed
73	Nagaram	Windrow Formation	12430	0	3,200	9,230	Completed	Completed	Completed
74	Ibrahimpattanam	Windrow Formation	17801	0	7,500	10,301	Completed	Completed	Completed
75	PeddaAmberpet	Windrow Formation	13779	0	4,600	9179	Completed	Completed	Completed
76	Shadnagar	Windrow Formation	32550	0	6,200	26,350	Completed	Completed	Completed
77	Thukkuguda	Windrow Formation	8205	0	3,500	4705	Completed	Completed	Completed
78	Adibatla	Windrow	1363	0	1363	Completed	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		w Formati on				ted	ted	ted	ted
79	Mahabubabad	Windro w Formati on	6268 5	0	32,685	30,000	Comple ted	Comple ted	Comple ted
80	Yellandu	Windro w Formati on	3760 2	0	26,000	11,602	Comple ted	Comple ted	Comple ted
81	Palwancha	Windro w Formati on	3991 4	0	26,000	13,914	Comple ted	Comple ted	Comple ted
82	Kothagudem	Windro w Formati on	1021 17	0	20,000	35,000	47117	Comple ted	Comple ted
83	Kosgi	Windro w Formati on	5640	0	1,200	4440	Comple ted	Comple ted	Comple ted
84	Makthal	Windro w Formati on	1100 0	0	3,000	8,000	Comple ted	Comple ted	Comple ted
85	Atmakur	Windro w Formati on	1447	0	1447	Comple ted	Comple ted	Comple ted	Comple ted
86	Amarchintha	Windro w	2150	0	2,150	Comple ted	Comple ted	Comple ted	Comple ted

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		Formation							
87	Wanaparthy	Windrow Formation	22338	0	3,000	10,000	9338	Completed	Completed
88	Pebbair	Windrow Formation	2820	0	2,820	Completed	Completed	Completed	Completed
89	kothakota	Windrow Formation	7651	0	7,651	Completed	Completed	Completed	Completed
90	Kalwakurthy	Windrow Formation	8712	0	8,712	Completed	Completed	Completed	Completed
91	Kollapur	Windrow Formation	11113	0	3,000	8,113	Completed	Completed	Completed
92	Atchampet	Windrow Formation	8816	0	3,000	5,816	Completed	Completed	Completed
93	Nagarkurnool	Windrow Formation	8592	0	3,500	5,092	Completed	Completed	Completed
94	Waddepalle	Windrow Formation	8817	0	3,000	5,817	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		on							
95	Gadwal	Windrow Formation	7179	0	2,500	4,679	Completed	Completed	Completed
96	Leeja	Windrow Formation	7686	0	1,800	5,886	Completed	Completed	Completed
97	Alampur	Windrow Formation	2497	0	2497	Completed	Completed	Completed	Completed
98	Bodhan	Windrow Formation	43906	0	21,000	22906	Completed	Completed	Completed
99	Kamareddy	Windrow Formation	77269	0	55,000	22,269	Completed	Completed	Completed
100	Peddapalli	Windrow Formation	45479	0	21,000	24479	Completed	Completed	Completed
101	Kagaznagar	Windrow Formation	34810	0	9,000	25810	Completed	Completed	Completed
102	Gajwel	Windrow Formation	20722	0	9,000	11722	Completed	Completed	Completed

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
103	SangaReddy	Windrow Formation	1261	0	1261	Completed	Completed	Completed	Completed
104	Sadasivapet	Windrow Formation	15648	0	3,000	12,648	Completed	Completed	Completed
105	Naryanakhed	Windrow Formation	9291	0	2,500	6,791	Completed	Completed	Completed
106	Andole Jogipet	Windrow Formation	1746	0	1746	Completed	Completed	Completed	Completed
107	Tellapur	Windrow Formation	22158	0	3,000	19158	Completed	Completed	Completed
108	Bollarum	Windrow Formation	16414	0	3,200	7,000	6214	Completed	Completed
109	Vikarabad	Windrow Formation	41557	0	5,500	28,000	8057	Completed	Completed
110	Tandur	Windrow Formation	6015	0	6,100	Completed	Completed	Completed	Completed
111	Parigi	Windrow	9984	0	3,300	6684	Comple	Comple	Comple

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		w Formati on					ted	ted	ted
112	Kodangal	Windro w Formati on	1842	0	1842	Comple ted	Comple ted	Comple ted	Comple ted
		Windro w Formati on Total	8304 80	NA	NA	NA	NA	NA	NA
113	Shamshaba d	No legacy waste	NA	NA	NA	NA	NA	NA	NA
114	Shankerpall y	No legacy waste	NA	NA	NA	NA	NA	NA	NA
115	Boduppal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
116	Peerzadigu da	No legacy waste	NA	NA	NA	NA	NA	NA	NA
117	Gundlapoch ampally	No legacy waste	NA	NA	NA	NA	NA	NA	NA
118	Manikonda	No legacy waste	NA	NA	NA	NA	NA	NA	NA
119	Badangpet	No legacy waste	NA	NA	NA	NA	NA	NA	NA

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
120	Meerpet	No legacy waste	NA	NA	NA	NA	NA	NA	NA
121	Turkayamjail	No legacy waste	NA	NA	NA	NA	NA	NA	NA
122	Narsingi	No legacy waste	NA	NA	NA	NA	NA	NA	NA
123	Bandlaguda Jagir	No legacy waste	NA	NA	NA	NA	NA	NA	NA
124	Amangal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
125	Kothur	No legacy waste	NA	NA	NA	NA	NA	NA	NA
126	Kompally	No legacy waste	NA	NA	NA	NA	NA	NA	NA
127	Medchal	No legacy waste	NA	NA	NA	NA	NA	NA	NA
128	Jawaharnagar	No legacy waste	NA	NA	NA	NA	NA	NA	NA
129	Dhammaiguda	No legacy waste	NA	NA	NA	NA	NA	NA	NA
130	Nakrekal	No legacy waste	NA	NA	NA	NA	NA	NA	NA

Sl. No	ULB Name	Status (Completed, No Legacy, In progress, Not started)	Quantity of legacy waste (MT)	Remediated legacy waste till 31st March 2024	Remediated legacy waste till 30th June 2024	Remediated legacy waste till 30th September 2024	Remediated legacy waste till 31st December 2024	Remediated legacy waste till 31st March 2025	Remediated legacy waste till 30th June 2025
1	2	3	4	5	6	7	8	9	10
		No legacy waste Total	0	NA	NA	NA	NA	NA	NA
131	Miryalguda	Retendered	33639	0	0	8,400	12,200	13,039	Completed
132	Nalgonda	Retendered	64278	0	0	12,200	22,000	26,500	3,578
133	Haliya	Retendered	4446	0	0	4446	Completed	Completed	Completed
134	Nandikonda	Retendered	4341	0	0	4,341	Completed	Completed	Completed
135	Chandur	Retendered	4624	0	0	4624	Completed	Completed	Completed
136	Chityal	Retendered	3681	0	0	3681	Completed	Completed	Completed
137	Devarakonda	Retendered	16727	0	0	4,400	10,000	2327	Completed
138	Tirumalgiri	Retendered	1648	0	0	1,648	Completed	Completed	Completed
139	Huzurnagar	Retendered	12344	0	0	3,000	9,344	Completed	Completed
140	Neredcherla	Retendered	2626	0	0	2,626	Completed	Completed	Completed
141	Kodada	Retendered	28540	0	0	8,000	13,000	7,540	Completed
		Retendered Total	176894	NA	NA	NA	NA	NA	NA
Remediated Waste Grand Total			3846000	790515	1200181	1171259	444642	151406	87996

2579

114

Qtr wise target of Legacy Waste to be processed		
S. No.	Quarter wise Progress Report	Remediated Legacy Waste (Qty in Lakh MT)
1	Remediated legacy waste till 31st March 2024	7.9
2	Remediated legacy waste till 30th June 2024	12
3	Remediated legacy waste till 30th September 2024	11.71
4	Remediated legacy waste till 31st December 2024	4.45
5	Remediated legacy waste till 31st March 2025	1.52
6	Remediated legacy waste till 30th June 2025	0.88
	Total	38.46

2581

